



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/458/2020	JARO NATUNG AND 3 ORS. Versus N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
2	ITA/12/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus SHANKAR LALL GOENKA	MR. S C KEYAL MR H GUPTA	
3	Cont.Cas(C)/228/2022	SMTI. KIZUKALA JAMIR AND 3 ORS Versus JAN E ALAM, IAS AND 3 ORS	MR S S DEY MR H K DAS MR. D J KAPIL	
4	WP(C)/3212/2023	GOPAL GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
5	PIL/53/2024	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, AG
6	Cont.Cas(C)/202/2024 B/O	NAZRUL ISLAM AND 2 ORS Versus J.B. EKKA	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
7	WA/209/2024	SHASANKA SEKHAR BORKOTOKY AND 5 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/1961/2024 in WA/209/2024	SHASANKA SEKHAR BORKOTOKY AND 5 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HIGHER EDU SC, APSC
8	WA/290/2024	DR BICHITRA KR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	MR G RAHUL MR. D M NATH SC, HEALTH
9	I.A.(Civil)/1751/2024 in WA/5112/2024	M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. SURAJIT DUTTA (R-7) MS. I DAS (R-7) DY.S.G.I.

- WITH**
[WA/5112/2024](#)
(Filing Number)
- M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR
Versus
THE UNION OF INDIA AND 6 ORS H
- MS. PADMINI BARUA
- 10 [WP\(C\)/2258/2024](#)
FIXED
- UNION OF INDIA AND 3 ORS.
Versus
SMT ZANGHRING ANAL
- MR UJJAL KUMAR GOSWAMI
- 11 [I.A.\(Civil\)/3637/2024](#)
in WA/13047/2024
- THE STATE OF ASSAM AND 3 ORS
Versus
BALEN ROY MEDHI AND ANR
- MR. D NATH SR. GA, ASSAM
- MR. J KALITA (R-1)
- WITH**
[WA/13047/2024](#)
(Filing Number)
- THE STATE OF ASSAM
Versus
BALEN ROY MEDHI
- DIPANKAR NATH
- 12 [I.A.\(Civil\)/101/2025](#)
in WA/110/2025
- ANITA SAIKIA
Versus
THE STATE OF ASSAM AND 6 ORS
- MR. S B LASKAR
MR. A S TAPADER
MR. H A LASKAR
MS D DUTTA
MR M AHMED
- GA, ASSAM
SC, PWD
- WITH**
[WA/110/2025](#)
(Filing Number)
- ANITA SAIKIA
Versus
THE STATE OF ASSAM AND 6 ORS (B)
- MR. A S TAPADER
- FOR FRESH ADMISSION WITH STAY/BAIL -**
- 13 [WA/430/2024](#)
CAVT.
NO.12482024,117800012472024,117800012322/024, THE UNION OF INDIA AND 5 ORS
- JARPL JPW DMC
Versus
THE UNION OF INDIA AND 5 ORS
- MR. D SAIKIA
MR. SAILENDRA DEKA
MR JITENDRA DAS
- MR. K N CHOUDHURY
MR. I CHOWDHURY SR
ADV
MR. A M DUTTA
MR T DAS
N GAUTAM
MR R DAS
DY.S.G.I.
FOR CAVEATOR
SC, COAL INDIA
- WITH**
[I.A.\(Civil\)/3986/2024](#)
in WA/430/2024
- JARPL JPW DMC
Versus
THE UNION OF INDIA AND 5 ORS
- MR. D SAIKIA
MR. SAILENDRA DEKA
MR JITENDRA DAS
- MR. K N CHOUDHURY
MR. I CHOWDHURY SR
ADV
MR. A M DUTTA
MR T DAS
N GAUTAM
MR R DAS
DY.S.G.I.
SC, COAL INDIA
FOR CAVEATOR
SC, SEC. EDU.
- 14 [WP\(C\)/2672/2024](#)
- IDRISH ALI
Versus
THE STATE OF ASSAM AND 4 ORS
- MR. A R BHUYAN
MR N Z CHOUDHURY
MR N A MAZARBHUIYA
MR S ABDULLAH
- 15 [WA/3/2025](#)
- JHULAN DAS
Versus
THE SILCHAR MUNICIPAL BOARD AND 3 ORS
- MR A B DEY
MR. S SUTRADHAR
- GA, ASSAM
SC, S.M.B.
- 16 [WP\(C\)/322/2025](#)
- THE UNION OF INDIA AND 2 ORS.
Versus
SHRI CHANDAN KUMAR SENGUPTA
- MS. B SARMA
- 17 [WP\(C\)/332/2025](#)
- MRS JEUTI KALITA AND ANR
Versus
BANK OF BARODA AND ANR
- MR. S DAS
MRS. R T DAS
MR K DAS
MR H GOGOI
- SC, BANK OF BARODA
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -**
- 18 [WA/266/2024](#)
- ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.
Versus
PARAN JYOTI SAIKIA AND 2 ORS.
- MR. N DEKA
MR. K P PATHAK
- MR. M HUSSAIN(R-1)
MR. K KALITA(R-1)
MR. LENTSO(R-1)
MS G SWAMI(R-1)

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

19	WA/396/2023	SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. R M CHOUDHURY (R-1,2,25) MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
20	WA/10/2024	STATE OF ASSAM AND 3 ORS. Versus ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR RANU MAHANTA	MR. K KONWAR MR S DUTTA	
21	WA/297/2024	RENU BORA SINGH AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	ALHAJJ I UDDIN MR. H ALI MS S DAS B BARMAN	MRS. R DEVI DY.S.G.I. SC, FINANCE SC, HEALTH
22	WP(C)/4056/2024	ARUN KHUNDONGBAM @ NANA O Versus THE STATE OF ASSAM AND 5 ORS	MR. R SEKHAR MR. B D CHOWDHURY A NEOG	GA, ASSAM SC, CBI SC, GHC
23	WP(C)/4828/2024	NIRANJAN ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM
24	WP(C)/5678/2024	BADIYUT ZAMAL TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MD. M AHMED	GA, ASSAM SC, BTC SC, REVENUE
25	WP(C)/6428/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
26	WP(C)/2351/2023	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
27	WP(C)/4558/2023	ANJALI ROY AND ANR Versus THE NORTH EAST FRONTIER RAILWAY(N.F. RAILWAY) AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MRS. R DEVI DY.S.G.I.
28	WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. K P PATHAK (R4, R5) MR BHARGAV DAS (R4, R5) MR ARINDAM BARUAH (R4, R5) SC, REVENUE
WITH				
29	PIL/74/2023	DHANU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	MS. M D BORAH, GA R-2 MR. K P PATHAK MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&3) MR BHARGAV DAS
- FINAL DISPOSAL AT ADMISSION STAGE -				
30	WA/343/2023	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
31	WA/286/2024	PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR P NAYAK (R-2) MS. D BORA, SC, HEALTH DEPTT. (R-1&3)
WITH				
	I.A.(Civil)/2515/2024 in WA/286/2024	PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HEALTH

HEARING

32	C.Ex.App./2/2021	SRI MAHABIR PRASAD JAIN Versus COMMISSIONER OF CUSTOMS	MS A DAS MS P CHAKRABORTY MS K KHAN	SC, CUSTOMS AND CENTRAL EXCISE
33	WP(C)/1648/2022	THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
34	WP(C)/3832/2022	MAYNUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
35	ITA/1/2023 FIXED	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. S S ROY
	WITH			
36	ITA/2/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. JYOTIRMOY ROY MR. JYOTIRMOY ROY MR. S S ROY
	WITH			
37	ITA/7/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LTD.	MR. S SARMA MR. R S MISHRA	MR. JYOTIRMOY ROY
	WITH			
38	ITA/8/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S CHETIA	MR. JYOTIRMOY ROY
39	ITA/3/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LTD.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
	WITH			
40	ITA/6/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LIMITED	MR. S C KEYAL	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
16)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6731/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
2	WP(C)/6733/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
3	WP(C)/6734/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
4	WP(C)/6735/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
5	WP(C)/6737/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
6	WP(C)/6738/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
7	WP(C)/270/2025 FIXED	MD RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
8	WP(C)/278/2025	SCAMEWO SCHOOL OF NURSING, GOALPARA Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MR. U P CHALIHA MD. I AHMED	GA, ASSAM SC, HEALTH
9	WP(C)/281/2025	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMAH	SC, PWD ROAD
10	WP(C)/289/2025	M/S 3479 N N SINGH SECURITY AGENCY Versus THE FOOD CORPORATION OF INDIA AND 7 ORS	MR. A R TAHBILDAR	DY.S.G.I. SC, F C I

11	WP(C)/297/2025	BISWAJIT DAS AND 29 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR M BARMAN MR D DAS MR B P SARMAH B SAHA S J KALITA	SC, HEALTH AND F W
12	WP(C)/307/2025	JONALI SELF HELP GROUP Versus THE STATE OF ASSAM AND 6 ORS	MR A GOHAIN	GA, ASSAM SC, P H E
13	WP(C)/308/2025	ANITA RAJKUMARI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S SINHA	SC, APDCL
14	WP(C)/309/2025	NO. 151/152 KARMARI NANDINI MEEN SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM
15	WP(C)/313/2025	MUJAHIDUL ISLAM @ MUZAHIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM DY.S.G.I. SC. WATER RESOURCE DEPTT.
16	WP(C)/315/2025	ABDUL BASER @ ABUL BASER Versus THE UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM DY.S.G.I. SC. WATER RESOURCE DEPTT.
17	WP(C)/323/2025	M/S UNIFIED CONSTRUCTIONS AND ENGINEERING PVT LTD Versus THE STATE OF ASSAM AND 14 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, AG (A AND E) GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD
18	WP(C)/326/2025	M/S SKYLARK INFRA ENGINEERING PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS	MR S J SAIKIA	SC, PWD SC, K A A C
ORDER (IMPLEADMENT OF PARTY)				
19	I.A.(Civil)/3953/2024 in WP(C)/181/2023	TAFARJUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED	GA, ASSAM GA, ASSAM
	WITH WP(C)/181/2023	TAFARJUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM SC, WATER RESOURCE
ADMISSION				
20	WP(C)/4301/2017 FIXED	M/S. SONU ENTERPRISE Versus THE UNION OF INDIA and 4 ORS.	MR. S P CHOUDHURY MR.R SARMA MR K BISWAKARMA MS B DEVI	MR. P K ROY (R-2 TO 5) C.G.C. MR. S K CHAKRABORT (R-2 TO 5)Y MR A CHAKRABORTY (R-2 TO 5) MS. M DUTTA (R-2 TO 5) MR.C K S BARUAH ASSTT.S.G.I.
21	WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	DR.B AHMED MR. P DAS MRS. A GAYAN MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.

	WITH I.A.(Civil)/892/2021 in WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MS N SAIKIA MRS.P GOSWAMI	SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI ASSTT.S.G.I.
22	WP(C)/8825/2018	RELIANCE TELECOM LTD. Versus UNION OF INDIA AND 2 ORS.	MR D DAS MR. K GOSWAMI MR. A SANDILYA	
23	WP(C)/8868/2018	BIPUL RAI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A BORAH MS S SENGUPTA	SC, IRRIGATION
24	WP(C)/8882/2018	MUKTESWAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH MS S SENGUPTA	SC, IRRIGATION
25	WP(C)/5532/2020	M/S DESNIL ENGINEERS AND ANR Versus THE SECRETARY, IBA AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	SC, BTC
26	WP(C)/3081/2022	SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, AG MR. M PHUKAN (R-7) MR. P J BARMAN(R-7) SC, IRRIGATION
27	WP(C)/4391/2022 FIXED	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY	SC, F C I
28	WP(C)/14/2023	HARE KRISHNA DEY Versus THE STATE OF ASSAM AND 2 ORS	MR J C GOGOI MR R DAS	GA, ASSAM
29	WP(C)/1811/2023	MD. MANJUR ALAM Versus THE STATE OF ASSAM AND 6 ORS	MR S HOQUE	GA, ASSAM MR M CHETIA (R-8) SC, WATER RESOURCE SC, FINANCE
30	WP(C)/2689/2023	M/S NISHITA ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS	MR. D SARMAH MR. S HAZARIKA S. J. SAHARIAH B. D. KAKATI	SC, P H E
31	WP(C)/2707/2023	M/S. SANGITA ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	SC, P H E
32	WP(C)/2709/2023	PULAKESH BHATTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	SC, P H E
33	WP(C)/2710/2023	RAMANI TAMULI Versus THE STATE OF ASSAM AND 2 ORS.	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	SC, P H E
34	WP(C)/4087/2023	MANASH BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	SC, P AND R.D.
35	WP(C)/4726/2023	BRAHMAPUTRA TRADE AGENCY Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA D HUSSAIN	SC, AGRI. DEPARTMENT
36	WP(C)/5434/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, FINANCE SC, P W D
37	WP(C)/5620/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MS. M BEGUM S NATH	GA, ASSAM MR. P SARMAH SC, AFDC SC, FISHERY
38	WP(C)/5734/2023	MRIDUL DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D BORAH K BARMAN	SC, FOREST SC, GMC

39	WP(C)/5843/2023	OSMAN GONI Versus THE STATE OF ASSAM AND 4 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED A. KHANAM	GA, ASSAM
40	WP(C)/5852/2023	THLUONGI PASULATE Versus THE STATE OF ASSAM AND 3 ORS.	MR. M HUSSAIN MD A ISLAM	GA, ASSAM MR. S BARUAH R-3 & R-4) MR. B GOGOI (R-2) MS. N BORDOLOI (R-1) MS. M KALITA SC, REVENUE SC, FINANCE
41	WP(C)/7584/2023	DUL SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	GA, ASSAM SC, NHM SC, HEALTH
42	WP(C)/2463/2024 FIXED	ABDUL ODUD CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR F A LASKAR S HOQUE	GA, ASSAM
43	WP(C)/2515/2024	SOCIO ECONOMIC DEVELOPMENT SANTHA (SEDS) Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA	GA, ASSAM
44	WP(C)/3657/2024 FIXED	M/S BHOLA SAH Versus THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
45	WP(C)/4562/2024 FIXED	SANJAY SHARMA Versus THE GOVERNMENT OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR. N ALAM(R-3) MR K JAIN (R-3) S A BAKHTIAR(R-3) SC, GMC

ORDERS

46	WP(C)/5498/2019	TANKESWAR BORO Versus THE STATE OF ASSAM AND 5 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, PNRD
47	WP(C)/6646/2019 WITH OFFICE NOTE	THE AMALGAMATED PLANTATIONS PVT. LTD. AND ANR. Versus THE PRESIDING OFFICER, LABOUR COURT AND ANR	MR. M K MISRA MR. P HAZARIKA	MR. H S BORAH MRS. A BHATTACHARYYA, R/NO. 2
48	WP(C)/4178/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
49	WP(C)/6648/2023	LILARAJ SHAH Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH J DASGUPTA MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, FOREST SC, K A A C
50	WP(C)/4607/2024	ANKUR PHUKAN Versus UNION OF INDIA AND 3 ORS	DR. B N GOGOI	MR. D J DAS (R-1) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025

7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
16)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6479/2024	WAHIDUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A U CHOUDHURY MR A HUSSAIN MS M BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2 WP(C)/274/2025	ANITA MAZUMDAR @ ANITA MANDAL Versus THE UNION OF INDIA AND 6 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3 WP(C)/302/2025	HASHMAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 WP(C)/305/2025	MUSSTT MORIOM @ MORIOM NESA Versus THE UNION OF INDIA AND 6 ORS	MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/317/2025	HAJERA KHATUN, Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6 WP(C)/324/2025	MUSSTT. KOHINOOR BEGUM @ KOHINUR BEGUM Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/329/2025	RABIA NESSA @ ROBIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

8	WP(C)/3082/2018 WITH LCR	MD. MAHARUDDIN SHEIKH AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/3427/2018 WITH LCR	BHANU MOHAN MANDAL @ DAS Versus THE UNION OF INDIA AND 5 ORS.	MS R R MUZIB MR. A J DEORU	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/3428/2018 WITH LCR	KUSHUYANI BIBI @ KACHUYANI BIBI Versus UNION OF INDIA AND 5 ORS.	MR. A ISLAM MR M AHMED MR. M A MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/3733/2018 WITH LCR	SIMA RANI SUKLABAIDYA @ SIBANI SUKLABAIDYA Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE MR S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/3803/2018 WITH LCR	MAZIDA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR. P RAHMAN MS. H BEGUM MS. S R SAIKIA MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/3823/2018 WITH LCR	JAMILA KHATUN @ JAYNAB KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/3825/2018 WITH LCR	JAGADISH MONDAL Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/3827/2018 WITH LCR	MASUDDIN @ MAINUDDIN Versus UNION OF INDIA AND 5 ORS.	MR. D P BORAH	SC, NRC MR. D BARUAH MR. N BORAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, A S E C SC, F.T
16	WP(C)/3902/2018 WITH LCR	TAGORI RANI DAS @ TAGORI DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. R PHUKAN MR. S BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/3905/2018 WITH LCR	BIDU DAS @ BIDUR DAS AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/3948/2018 WITH LCR	RAHIM BADSHA Versus THE UNION OF INDIA AND 3 ORS.	MR. S K SAHARIAH MR D C NATH MR. C SHARMA	SC, NRC ASSTT.S.G.I. SC, F.T

19	WP(C)/3962/2018 WITH LCR	ANOWAR SHEIKH @ ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR D KALITA MR H J TAMULI MR. R K MISHRA	GA, ASSAM SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/3969/2018 WITH LCR	ABDUL RAFIQ Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR. S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/3976/2018 WITH LCR	MOHIBON NESSA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/4229/2018 WITH LCR	AJIT BHOWMICK Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/4278/2020 FIXED, WITH LCR	SABITA ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN MR. W I CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/73/2021 WITH LCR	KULSHAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA J U AHMED MR S R NAWAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/533/2021 FIXED, WITH LCR	IMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/1255/2021 FIXED, WITH LCR	MD. HATEM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/939/2022	FAJILA KHATUN @ FOZILA BIBI Versus THE UNION OF INDIA AND 7 ORS	MD J ALOM MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/4741/2022 WITH LCR	MD. MEHER ALI Versus THE UNION OF INDIA AND 6 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/5616/2022	ABDUL GAFUR ALI AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/4223/2024 WITH LCR	HATEM ALI @ HATEM MIAH Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL P JHA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	WP(C)/5717/2024 FIXED, WITH LCR	MD. HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

32	WP(C)/6373/2024 B/O, WITH LCR	AJGAR ALI @ AJGAR @ AJGAR AH Versus THE UNION OF INDIA AND 7 ORS	M M RAHMAN MR. S. SUR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
33	Review.Pet./31/2020 IN WP(C)/3189/2016 (D/O), WITH LCR	ELIZA BEGUM @ ELIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	Review.Pet./116/2020 IN WP(C)/6376/2018 (D/O), Review.Pet./66/2019 (D/O), WITH LCR	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	Review.Pet./29/2021 IN WP(C)/7692/2017 (D/O), WITH LCR	AJBAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	Review.Pet./62/2022 IN WP(C)/27/2021 (D/O)	PRATUL KUMAR GHOSH AND ANR. Versus ASHISH AGARWAL AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR I S MAZUMDAR MR I S MAZUMDAR MS. P CHAKRABORTY MS. P CHAKRABORTY
37	I.A.(Civil)/186/2022 IN WP(C)3674/2017 (D/O) in Review.Pet./359/2022	PABITRA DEBNATH NATH @ PABITRA NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. M KALITA MR. J HATIMURIA	GA, ASSAM ASSTT.S.G.I.
	WITH Review.Pet./359/2022 (Filing Number)	PABITRA DEBNATH NATH @ PABITRA NATH Versus THE UNION OF INDIA AND 4 ORS. E	MR. M KALITA	
38	I.A.(Civil)/2755/2022 IN WP(C)/1559/2020 (D/O) in Review.Pet./29/2022	SURHAB ALI @ SORAB ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH Review.Pet./29/2022	SURHAB ALI @ SORAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	
39	W.P.(Cr.)/9/2024	RUPA BORAH Versus THE STATE OF ASSAM 9 ORS	MS. T SOM MR. P TELI	GA, ASSAM
40	I.A.(Civil)/1775/2024 WITH LCR in WP(C)/6971/2018	SRI PURNA DAS Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/6971/2018	ON THE DEATH OF AMRITLAL DAS, HIS LEGAL HEIRS AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025

8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
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17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



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[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./156/2025	ATUL GOYAL Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
BAIL HEARING				
2	AB/3362/2024 FIXED	TUFAIL UDDIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
ORDERS				
3	I.A.(CrI.)/51/2025 in AB/3443/2024	ANAR HUSSAIN Versus THE STATE OF ASSAM,	ABHISHEK DEKA	PP, ASSAM
	WITH AB/3443/2024	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
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13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025

15)	MR A GOENKA	22-01-2025	To	24-01-2025
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17)	MR. M DUTTA	23-01-2025	To	28-01-2025
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19)	MR S C PANDIT	23-01-2025	To	30-01-2025



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[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6538/2024 FIXED	BRAJENDRA NATH TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, AG (A AND E) MR. S K MEDHISC, AG (A AND E) SC, SEC. EDU.
2	WP(C)/7079/2024 FIXED	NILO BARO Versus THE STATE OF ASSAM AND 8 ORS.	MR. M A I HUSSAIN MR. S. ALOM	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
3	Cont.Cas(C)/16/2025	JITUMONI KUMAL Versus MAMATA HOJAI	MR. N K KALITA MR D DEKA	
4	Cont.Cas(C)/17/2025	SURUT ZAMAN AND 7 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
5	Cont.Cas(C)/18/2025	ABDUL GANI MONDAL AND 5 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
6	Cont.Cas(C)/19/2025	JOGESWAR LIKSON Versus NARAYAN KONWAR	MR. M KALITA MR. N M DAS MR. J HATIMURIA	
7	WP(C)/286/2025	SHYAMAL KRISHNA ROY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
8	WP(C)/288/2025	JATIN GAM Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU GA, ASSAM
9	WP(C)/294/2025	MONTU PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MS. D CHAUHAN	SC, ELEM. EDU GA, ASSAM
10	WP(C)/296/2025	BIDYA CHAKRAVORTY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
11	WP(C)/301/2025	BADRUZZAMAN MIRA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. K MIRA	SC, HIGHER EDU
12	WP(C)/306/2025	DR. PRANJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MR. M SMITH MR S A HUSSAIN	SC, HIGHER EDU

13	WP(C)/312/2025	ATOWAR ROHMAN AND 35 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, FINANCE
14	WP(C)/319/2025	ALL ASSAM AMALGAMATED SECONDARY (B.ED.) TRAINED GRADUATE TEACHER KALYAN ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU. SC, FINANCE
ADMISSION				
15	WP(C)/5048/2019 FIXED	KAMAL BARMAN Versus THE STATE OF ASSAM AND 12 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, AG MR. S HAZARIKA MR P BHATTACHARJYA (r-12) SC, SEC. EDU. MR. SANJIB HAZARIKA (R/N 13) SC, FINANCE
16	WP(C)/2558/2022 FIXED	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
	WITH I.A.(Civil)/3223/2022 in WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
17	WP(C)/4803/2023	DIPULINA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SEC. EDU.
18	WP(C)/6443/2022 FIXED	BINOD KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
19	WP(C)/6727/2022 FIXED	BIJU BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU SC, FINANCE
20	WP(C)/7039/2022 FIXED	MANISHA BHOWMIK AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN (P-1,2) MR. S RAHMAN MD R ISLAM	SC, SEC. EDU.
21	WP(C)/1554/2024 B/O	DR. KASIM ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, HIGHER EDU GA, ASSAM MR S BORTHAKUR(R-5) MR P H KONWAR (R-5)
22	WP(C)/2724/2024 WITH WP(C)/6595/2023 (D/O), WITH Cont.Cas(C)/206/2024 (D/O) AND WITH WP(C)/1492/2024 (D/O), FIXED	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
23	WP(C)/5336/2024 B/O	BIJON ROY AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
24	WP(C)/6622/2024 FIXED	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MS. M BORA DR. B. C. BORAH	SC, ELEM. EDU SC, FINANCE
ORDERS				
25	Cont.Cas(C)/564/2017 FIXED	NUR AHMED Versus R.C. JAIN and 2 ORS	MS.K DEVI MR.M SARMA MR.K DAS	MR. N SARMA MR. D SAIKIA, SR.ADV.

26	Cont.Cas(C)/571/2017 FIXED	BABITA SENAPATI Versus PREETOM SAIKIA and 3 ORS	MR. U J SAIKIA MR. A GOHAIN	MR. D SAIKIA MS. N PHUKAN MR. A DEKA
27	Cont.Cas(C)/13/2018 FIXED	SMT. RUPALI DUTTA Versus PRITAM SAIKIA	MR. P J SAIKIA MR. P BORDOLOI	MR. A DEKA D SAIKIA, SR.ADV. MR. K K DUTTA MRS. R BORAH
28	Cont.Cas(C)/36/2018 FIXED	BHABEN GOHAIN Versus PRITAM SAIKIA	MR. P J SAIKIA	MR. T CHISTIE D SAIKIA, SR.ADV. MR. M R LASKAR MR. N SARMA MR G SARMA
29	Cont.Cas(C)/107/2018 FIXED	MUZAKKIR HUSSAIN LASKAR Versus SANJIB KUMAR BHUYAN	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MR. D SAIKIA MR J ABEDIN MS. P CHAKRABORTY MR. K K DUTTA
30	Cont.Cas(C)/185/2019 FIXED	MUKESH KUMAR SINGH Versus ALOK KUMAR AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. N SARMA
31	Cont.Cas(C)/226/2019 FIXED	MUKIBUR RAHMAN AND ANR. Versus HEMANTA KUMAR RAJKUMAR AND ANR.	MR. D P CHALIHA MR. U P CHALIHA	MR. B DEORI

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
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17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/136/2024	TENDON ENGTI Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/139/2024	AJOY ORANG Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/156/2024	NILU DAS Versus THE STATE OF ASSAM		PP, ASSAM
4	Mat.App./3/2025	XXXXXX Versus XXXXXX	MR. R K JAIN JUNMONI BASUMATARY	
5	Mat.App./5/2025 CAVT. NO.12822/024,	XXXXXX Versus XXXXXX	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR S MUKTAR MRS S ACHARYA FOR CAVEATOR
ORDERS				
6	CRL.A(J)/43/2023 <u>2 Y 1 M 2 D</u> :WITH LCR 5 FILES.	ROHIT GATOWAR Versus THE STATE OF ASSAM AND ANR .	MR UJJAL CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/223/2023 in CRL.A(J)/43/2023	ROHIT GATOWAR Versus THE STATE OF ASSAM AND ANR .	MR UJJAL CHOUDHURY	PP, ASSAM
7	CRL.A(J)/107/2023 <u>2 Y 1 M 10 D</u> :WITH LCR 6 FILES. P.B-2.	SANJAY MURA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
8	CRL.A(J)/128/2023 WITH LCR 6 FILES.	RAJU CHETRY Versus THE STATE OF ASSAM	MS. B SARMA (AMICUS CURIAE)	PP, ASSAM
9	WITH CRL.A(J)/129/2023	RAGHU CHETRY Versus THE STATE OF ASSAM	MR UJJAL CHOUDHURY (AMICUS CURIAE)	PP, ASSAM

10	CrI.A./380/2023 WITH LCR 6 FILES. P.B -2.	UTTAM MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. A M AHMED MR. A AHMED MR S H MAHMUD MR S ISLAM MS. D BORA P. GHOSH MS. B CHETIA	PP, ASSAM
	WITH I.A.(CrI.)/989/2023 in CrI.A./380/2023	UTTAM MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
11	I.A.(CrI.)/1058/2023 WITH LCR 4 FILES. P.B-2. in CrI.A./403/2023	HEMEN DAS (TALUKDAR) Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./403/2023	HEMEN DAS (TALUKDAR) Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	Mat.App./43/2024 WITH LCR.	XXXXXXXXXX Versus XXXXXXXXXX	MR. S P CHOUDHURY MS B DEVI	
	WITH I.A.(Civil)/3599/2024 in Mat.App./43/2024	XXXXXXXXXX Versus XXXXXXXXXX	MR. S P CHOUDHURY	
13	CrI.A./118/2024 WITH LCR 4 FILES.	PRABIN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR. K P PATHAK (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
14	CrI.A./403/2024 WITH SCANNED COPY OF LCR.	RAJU ALI @ RAJU MIYA AND ANR Versus THE NATIONAL INVESTIGATION AGENCY	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	SC, NIA
15	I.A.(CrI.)/1024/2024 WITH LCR 4 FILES. in CrI.A./406/2023	FIRUSH @ FIRUZ DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. J BARMAN MR D J BORO	PP, ASSAM
	WITH CrI.A./406/2023	FIRUSH @ FIRUZ DAIMARY Versus THE STATE OF ASSAM AND ANR.	MR. J BARMAN MR D J BORO	PP, ASSAM
	WITH CrI.A./450/2023	RAJIB DAIMARY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
	WITH I.A.(CrI.)/1188/2023 in CrI.A./450/2023	RAJIB DAIMARY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
17	I.A.(Civil)/1939/2024 in Mat.App./20/2024	XXXXXXXXXX Versus XXXXXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR

WITH
[Mat.App./20/2024](#)

XXXXXXX
Versus
XXXXXXX

MR. A K BHUYAN
MS. B BHUYAN
MS B BORA
MR A TALUKDAR
MR J DAS
MS R DAS
MS M.CHAKRABORTY

MR. P MAJUMDAR

HEARING

18 [Crl.A./42/2020](#)
WITH LCR 1 BUNDLE.

SRI SURESH MUNDA AND 11 ORS
Versus
THE STATE OF ASSAM AND ANR

MR. H R KHAN
MR. N ISLAM
MS. N GOSWAMI
MRS M BARMAN

PP, ASSAM

19 [Mat.App./25/2021](#)
WITH LCR 6 FILES. FIXED.

XXXXXXX
Versus
XXXXXXX

MR. K N CHOUDHURY
MR. T DEURI
MISS. R R KAKATI
MR. D J DAS
N GAUTAM

MR. K R PATGIRI
MS CHITRALEKHA DAS
MS. U HAZARIKA

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025
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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4867/2015	MD. ABDUSH SAMAD Versus THE STATE OF ASSAM AND 7 ORS	MR.B N SARMA MR.B D DAS MR.R DEKA MR. D NATH MR.D DAS MR.G SARMA	DR.B AHMED GA, ASSAM
2	WP(C)/182/2017 FIXED	KACHIMUDDIN AHMED Versus THE STATE OF ASSAM and 8 ORS.	MR.H K DAS MR.D DAS MR.M C BORA	SC, AG MR.R BORPUJARI MR.A CHETRY MR. R K TALUKDAR MR. R K TALUKDAR MS.M D BORAH SC, P & R D SC, PENSION SC, FINANCE
3	WP(C)/706/2019 FIXED	KHARGALATA DEVI Versus THE UNITED BANK OF INDIA AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
4	WP(C)/8155/2019	HIREN CH. DAS Versus THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MRS. A GAYAN ASSTT.S.G.I.
5	WP(C)/2753/2020	BASAB RANJAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MR. L R MAZUMDER MR H ROHMAN MR. A Z AHMED	GA, ASSAM MR. S S ROY, GA, ASSAM (R-2,4) MR B GOGOI, SC, PWD (R-1,3,5)
BAIL HEARING				
6	AB/3157/2024	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
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17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5135/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
	WITH			
2	WP(C)/5138/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
	WITH			
3	WP(C)/5141/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
4	WP(C)/5331/2024 FIXED	PRANJAL DUTTA AND ANR Versus SECRETARY DISPUR ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
	WITH			
5	WP(C)/5797/2024	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
	WITH			
	I.A.(Civil)/3697/2024 in WP(C)/5797/2024	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
6	WP(C)/5880/2024 FIXED	BABON SAHU AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. L N DIHINGIA MR. S SAHU	GA, ASSAM SC, REVENUE
7	WP(C)/6045/2024 FIXED	NAZRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S BANIK MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
	WITH			
8	WP(C)/5917/2024	HUMA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S BANIK MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
9	WP(C)/6359/2024 FIXED	MD. SULEMAN SHAIKH Versus THE STATE OF ASSAM AND 3 ORS	MR R ISLAM LEGAL AID COUNSEL	GA, ASSAM MR. B DEKA

10	WP(C)/6409/2024 FIXED	CHARU BALA ROY @ NAZLIN FARUQUE Versus THE STATE OF ASSAM AND 2 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM
11	WP(C)/6430/2024 FIXED	TIRUPATI METALS Versus THE STATE OF ASSAM	MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
12	WP(C)/6524/2024 FIXED	PRAHLAD SINGH GUJRAL Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
13	WP(C)/6556/2024 FIXED	MAHIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE
14	WP(C)/6753/2024	SAI NATH TRADERS Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
15	WP(C)/15/2025 FIXED	SRI BITU PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
16	WP(C)/190/2025 FIXED	M/S CAR SERVICING CENTER AND ANR Versus THE GAUHATI MUNICIPAL CORPORATION AND 3 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, GMC
17	WP(C)/275/2025	SOHRAB ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KALITA MRS S GOSWAMI	GA, ASSAM
18	WP(C)/276/2025	ABDUL BAREK Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, FINANCE AND TAXATION
19	WP(C)/279/2025	NURUL ISLAM BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM
20	WP(C)/287/2025	PIBCO ENTERPRISES PVT LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
21	WP(C)/295/2025	OJA TRADE AND INDUSTRIES Versus RESERVE BANK OF INDIA (RBI) AND 2 ORS	MR SISHIR DUTTA MR. B SHARMA MR. H DAS	SC, FEDERAL BANK LTD. (R3)
22	WP(C)/298/2025	FAIJUDDIN AND 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. A K PURKAYASTHA I AMIN MR N ZAMAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PCB
23	WP(C)/310/2025	PAWAN KUMAR SINGH @ SRI PAWAN SINGH Versus THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
24	WP(C)/314/2025	MUSSARRAF HUSSAIN AND 77 ORS Versus THE UNION OF INDIA AND 2 ORS	MR A K AHMED MS P KAKATI	GA, ASSAM DY.S.G.I.
25	WP(C)/318/2025	ABDUL AZIZ MAZARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MS R DEKA	GA, ASSAM SC, FINANCE DEPTT.
26	WP(C)/327/2025	MALBAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM
27	WP(C)/328/2025	MALBAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A MOBARAQUE MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM
ORDER (STAY VACATING)				
28	I.A.(Civil)/3128/2024 in WP(C)/4666/2023	NARPAT SINGH NIRWAN Versus THE STATE OF ASSAM AND 5 ORS	H A SARKAR H A SARKAR MR S DAS (r-6)	GA, ASSAM SC, G M D A SC, GMC

WITH[WP\(C\)/4666/2023](#)

ABDUL HALIM GONI
Versus
 THE STATE OF ASSAM AND 5 ORS.

MR. SAILENDRA DEKA
 MR T CHAKRABORTY
 MR. D CHOUDHURY
 MR JITENDRA DAS

GA, ASSAM
 H A SARKAR (r-6)
 MR. S NATH (R-6)
 MR S DAS (r-6)
 SC, GMC
 SC, G M D A

ADMISSION29 [WP\(C\)/4920/2021](#)

M/S NIT TRADERS
Versus
 THE FOOD CORPORATION OF INDIA AND
 2 ORS

MR A C BORBORA
 MRS. R BORBORA
 MR. U K NAIR
 MS. N DEY
 MR. N B GOHAIN

SC, F C I

30 [WP\(C\)/92/2023](#)

THE STATE OF ASSAM AND ANR.
Versus
 DILIP KUMAR THAPA AND 6 ORS.

MR. R BORPUJARI

MR. R P KAKOTI SR. ADV.
 (r-7)
 MR. S D PURKAYASTHA
 (R1-R3)
 MR. A DEKA (R4, R5)
 MR A B DEY (r-7)
 MR. S SUTRADHAR (r-7)
 DY.S.G.I.
 SC, IIT

31 [WP\(C\)/977/2023](#)
CAVT. NO.01392/023,

M/S DULO SERVICE STATION AND ANR.
Versus
 THE UNION OF INDIA AND 5 ORS.

MR. K N CHOUDHURY
 MR. B J GHOSH
 MR. DILIP DEY

GA, ASSAM
 MR. S S ROY
 DY.S.G.I.

32 [WP\(C\)/1040/2023](#)

SHREE ADINATH AGRI AND RURAL
 DEVELOPMENT PVT. LTD. AND 2 ORS

MR. C BORUAH
 MR. R BORO
 MR A BORUAH

GA, ASSAM
 SC, REVENUE

33 [WP\(C\)/1204/2023](#)
CAVT. NO.15612/022,

MUSTAKIN AHMED
Versus
 THE STATE OF ASSAM AND 4 ORS

MR F Z MAZUMDER
 MS. A LALA

GA, ASSAM
 MR. A MANNAF
 FOR CAVEATOR
 SC, REVENUE

34 [WP\(C\)/4714/2023](#)

GOBINDA KARMAKAR AND ANR
Versus
 THE STATE OF ASSAM AND ANR

MR. B CHETRI
 MR VINOD BASFOR

GA, ASSAM
 MR S DEKA (R 3 & 4)
 MR. S S ROY
 SC, TINSUKIA MUNICIPAL
 BOARD

WITH[I.A.\(Civil\)/406/2024](#)

in WP(C)/4714/2023

GOBINDA KARMAKAR AND ANR
Versus
 THE STATE OF ASSAM AND 3 ORS

MR. B CHETRI
 MR VINOD BASFOR

GA, ASSAM
 MR S DEKA (R 3 & 4)
 MR. S S ROY
 SC, TINSUKIA MUNICIPAL
 BOARD

35 [WP\(C\)/1263/2024](#)
FIXED

MD ISMAIL HUSSAIN AND 7 ORS
Versus
 THE STATE OF ASSAM AND 3 ORS

MR. SAILENDRA DEKA
 MR JITENDRA DAS
 MS L RONGPIPI

GA, ASSAM
 SC, REVENUE

WITH[I.A.\(Civil\)/3580/2024](#)

in WP(C)/1263/2024

MD ISMAIL HUSSAIN AND 7 ORS
Versus
 THE STATE OF ASSAM AND 3 ORS

MR. SAILENDRA DEKA
 MS L RONGPIPI

GA, ASSAM
 SC, REVENUE

36 [WP\(C\)/1645/2024](#)

PARAMA PATOWARY
Versus
 THE UNION OF INDIA AND 6 ORS

MR R DHAR
 MR N N UPADHYAYA
 MR D BORUAH
 MR. B B KAKATI

GA, ASSAM
 MR. K K PARASAR (R-1,2,3)
 DY.S.G.I.
 SC, REVENUE

37 [WP\(C\)/2020/2024](#)

NAYAN MONI HAZARIKA
Versus
 THE CHIEF INFORMATION
 COMMISSIONER, CENTRAL INFORMATION
 COMMISSION AND 2 ORS

PETITIONER IN PERSON

MR. S S ROY (R-1,2)
 MS S BARUAH

38 [WP\(C\)/2033/2024](#)

KALYAN BHATTACHARJEE
Versus
 THE GAUHATI MUNICIPAL CORPORATION
 AND 9 ORS

MR K K MAHANTA (Sr.
 Advocate)
 MS T BARUAH
 MR. M SAIKIA
 MR. K M MAHANTA

GA, ASSAM
 MR P UPADHYAY (R-
 7,8,9,10)
 MR A UPADHYAY (R-
 7,8,9,10)
 MS. JYOTI CHETRY (R-
 7,8,9,10)
 SC, GMC
 SC, REVENUE

39	WP(C)/3329/2024	SAI TRADE AND AGENCIES Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
40	WP(C)/4790/2024	MAJIBUR RAHMAN AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TAHBILDAR MS N N SHARMA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY(R-6) L P BORAH(R-6)
41	WP(C)/5432/2024 FIXED	RAFIKUL ALI AND 44 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS	GA, ASSAM SC, REVENUE
	WITH			
42	WP(C)/6469/2024	MOHIR HOQUE AND 66 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
43	WP(C)/5796/2024 FIXED	SONTI KUMAR DAS AND 10 ORS Versus THE UNION OF INDIA AND 6 ORS	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA JAGANATH SUWAI	GA, ASSAM MR. B DEKA (C.GC) DY.S.G.I. SC, NHIDC SC, REVENUE
44	WP(C)/5989/2024 FIXED	JELAL UDDIN AHMED Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED	SC, A G V B
45	WP(C)/5991/2024 FIXED	DHAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/72/2025 in WP(C)/5991/2024	DHAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARUAH MR. R J DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
46	WP(C)/6053/2024	M/S INDRAPRASTH MOTORS AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
47	WP(C)/6523/2024	BALWAN SINGH @ SRI BALWAN BHAMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM
48	WP(C)/6757/2024 FIXED	NAZIMUDDIN AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF	GA, ASSAM SC, REVENUE
49	WP(C)/6965/2024 FIXED	HITESWAR SARKAR AND 26 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, REVENUE
50	WP(C)/117/2025 FIXED	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
51	WP(C)/131/2025	JAKIR HUSSAIN AND 9 OTHRS Versus THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
		ORDERS		
52	WP(C)/1748/2019	MUNMI GOGOI Versus ASSAM HUMAN RIGHTS COMMISSION AND 2 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM SC, HEALTH
53	Cont.Cas(C)/427/2023 FIXED	SUSHIL KUMAR AGARWALLA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M R LASKAR MR N SARMA	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MR. S DUTTA (r-1,2) MS. N BORDOLOI (r-1,2)
54	Cont.Cas(C)/590/2024	NAZRUL HUSSAIN CHOUDHURY Versus SUMIT SATTAWAN AND ANR	MD B ISLAM MR A ALAM MS. J AHMED MR. S UDDIN MR. S S AHMED	

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
16)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/6256/2019	ZARIR AHMED LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. H R KHAN MS. N GOSWAMI MRS. M BARMAN MR N ISLAM	SC, APDCL
2	Cont.Cas(C)/531/2024	SHAHABUDDIN SHEIKH Versus B. K. AGARWAL	MR. R ALI MR M Z SHAH	
3	Arb.P./3/2025	MS SANJEEV BROTHERS AN ASSOCIATES JV Versus NURUL HAQUE CHOUDHURY	MR B CHOUDHURY	
4	Arb.P./4/2025	M/S SNS INFRACON PRIVATE LIMITED Versus ASSAM ELECTRONICS DEVELOPMENT CORPORATION LIMITED AMTRON	MR D SENAPATI MR H K SARMA MS. S YASMIN	
5	Cont.Cas(C)/20/2025	RANAPRATAP BEZBARUAH Versus CHANDAN SARMAH AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	
6	WP(C)/41/2025	MAZEDA BEGUM @ MAZIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS (G)	MR B PATHAK MR M AHMED MS M TIWARI MR. T NATH	DY.S.G.I.
7	WP(C)/144/2025 FIXED	BANASMITA BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. D J KAPIL	SC, EXCISE DEPTT.
8	WP(C)/166/2025 FIXED	DEBADUTTA BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
9	WP(C)/273/2025	ENAMUL HOQUE Versus THE UNION OF INDIA AND 4 ORS	MR. A M KHAN MR T T MONI MR S PRODhani MD. S ALI	DY.S.G.I.
10	WP(C)/280/2025	PARTHA SARATHI SHILL Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR	MR. D DEKA DY.S.G.I.
11	WP(C)/283/2025	RANJAN KUMAR SARMA AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. N K SHARMA MR T BORDOLOI	SC, HANDLOOM, TEXTILE AND SERICULTURE

12	WP(C)/291/2025 B/O	RAHI RAM MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. A K DAS	GA, ASSAM SC, BTC SC, REVENUE
13	WP(C)/292/2025	ANAR ALI AKAND Versus THE UNION OF INDIA AND 4 ORS	MS. A HUSSAIN MR R ISLAM	DY.S.G.I.
14	WP(C)/293/2025	SAJU KUMAR JADAV Versus THE STATE OF ASSAM	MR. B PURKAYASTHA	SC, SEC. EDU.
15	WP(C)/299/2025	NAMITA GAYAN AND 44 OTHERS Versus THE STATE OF ASSAM	MR A N AHMED	SC, WATER RESOURCE
16	WP(C)/300/2025	SMTI CHANDRAWATI SRIVASTAV Versus THE UNION OF INDIA AND ORS	MD F FARIDI	
17	WP(C)/303/2025	GOBIN BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE DEPTT.
18	WP(C)/304/2025	PRAFULLA BORO Versus THE STATE OF ASSAM AND 3 ORS	MR B HAZARIKA	SC, HANDLOOM AND TEXTILE
19	WP(C)/316/2025	CISF NO. 962295344 SUNANDA SAIKIA Versus THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH	DY.S.G.I.
20	WP(C)/321/2025	PRANJIT THAKURIA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
21	WP(C)/330/2025	RANJIT MORAN AND 14 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MS. S CHUTIA MS. P CHUTIA	
22	WP(C)/331/2025	TAPAN BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K DEKA MR P H KONWAR	GA, ASSAM
- FOR ORDERS -				
23	Cont.Cas(C)/606/2022	HASIBA BEGUM Versus SYEDAIN ABBASI AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	MR. R R Gogoi
24	Cont.Cas(C)/482/2024 FIXED	DULALUDDIN AHMED Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
25	Cont.Cas(C)/487/2024 FIXED	SABIHA BEGUM Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
26	WP(C)/5801/2024 FIXED	DR. HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH
27	WP(C)/6953/2024 FIXED	THIEMNEITING LHUNG DIN AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, WPT AND BC SC, DIMA HASAO SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
28	WP(C)/8443/2022 FIXED	RAMA KANTA DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SC, HANDLOOM AND TEXTILE SC, FINANCE

29	WP(C)/3130/2023 B/O	HYDER HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) SC, AG MR. B GOGOI MR. B GOGOI MR. A HASAN (R-5) SC, HEALTH AND F W SC, HEALTH
	WITH			
30	WP(C)/3133/2023	NRIPEN DUTTA MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) SC, AG MR. B GOGOI (R-1 TO R-4) MR. A HASAN (R-5) SC, HEALTH AND F W SC, HEALTH
	WITH			
31	WP(C)/3134/2023	DWIPEN THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) AG MR. B GOGOI (R-1 TO R-4) MR. A HASAN (R-5) SC, HEALTH & FAMILY WELFARE DEPTT.
	WITH			
32	WP(C)/3136/2023	TAMIZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) MR. B GOGOI (R-1 TO R-4) MR. A HASAN (R-5) SC, HEALTH & FAMILY WELFARE DEPTT.
	WITH			
33	Arb.P./47/2024 FIXED	SHASHI PRAKASH RAI Versus CHANDAN DAS	MR D DAS MR. A GOSWAMI MR A K RAI	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN
	WITH I.A.(Civil)/3578/2024 in Arb.P./47/2024	SHASHI PRAKASH RAI Versus CHANDAN DAS	MR D DAS MR. A GOSWAMI	
34	WP(C)/2162/2024 FIXED	SUHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)
	WITH			
35	WP(C)/2434/2024	FOUJIA TABASSUM Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)
36	WP(C)/2705/2024 FIXED	ALI HAIDOR BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, FOREST SC, FINANCE
37	WP(C)/2982/2024 FIXED	BIPUL JUWNGMA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
38	WP(C)/4148/2024 B/O	ANAND KUMAR Versus THE CENTRAL BANK OF INDIA AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. B K SEN(R-1 TO 7) MR. M SHARMA(R-1 TO 7) MS. S YASMIN(R-1 TO 7) MR R KALITA(R-1 TO 7) SC, CBI
39	WP(C)/4650/2024 B/O	KISAN KUMAR SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	GA, ASSAM
40	WP(C)/5459/2024 B/O	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	GA, ASSAM SC, REVENUE
41	WP(C)/5623/2024 FIXED	SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE

42	WP(C)/5638/2024 B/O	LACHIT BORAH @ LACHIT BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MS. R B BORA SC, BTC SC, FOREST MR. GOGOI
43	WP(C)/5869/2024 FIXED	RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
44	WP(C)/5977/2024 B/O	HARENDRA NATH BAISHYA BANIA Versus THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	SC, FINANCE
45	WP(C)/6266/2024 B/O	DIMPAL DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
WITH				
46	WP(C)/5367/2024	AKHIL AKHOURI Versus THE UNION OF INDIA AND ANR	MR D BANERJEE MR P R SARMA	MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I.
47	WP(C)/6981/2024 FIXED	PURNANJALI DEKA AND ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MRS. R S DEURI MR D S DEKA MR A ATREYA MS A DAS MS. L WANGSA	GA, ASSAM SC, HEALTH
48	WP(C)/30/2025 FIXED	BHOGESWARI DEKA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A. MEDHI	SC, NHM SC, HEALTH SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
49	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. R K D CHOUDHURY MR H GUPTA MR. J P MORE DY.S.G.I. SC, RAILWAY
50	WP(C)/2778/2021 B/O	MUKTA LAL NATH Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
51	WP(C)/3901/2021 WITH REPORT, FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
52	Arb.P./17/2024 FIXED	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	MR. U K GOSWAMI MR. U K GOSWAMI DY.S.G.I.
53	WP(C)/38/2024 FIXED	BIPUL MALLA BARUAH @ BIPUL BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM MR. A CHAKRABARTY (R-5)
54	WP(C)/3484/2024 B/O	AHMED HUSSAIN MAJUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
WITH				
	I.A.(Civil)/3648/2024 in WP(C)/3484/2024	AHMED HUSSAIN MAJUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
BAIL HEARING				
55	AB/1897/2024 WITH OFFICE NOTE	RAJU SHEIKH @ RAJU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	MR. SURAJIT DAS,AMICUS CURIAE, (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
16)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	RSA/244/2018 AT 10:30 AM	MD KASHEM ALI AND ANR Versus LEGAL HEIRS OF LATE ASIAT ALI	A I AHMED A IKBAL M NATH	MS. R CHOUDHURY (R1.1, R1.5, R1.7, R2, R3.1-R3.4, R4)
MOTION (BA)				
2	Bail Appln./3962/2024	RANJIT KARMAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./155/2025	AHMED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA MR. S S AHMED	PP, ASSAM
4	Bail Appln./157/2025	MAKHAN BARUAH @ MAKHAN BHUBAN BARUAH Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
5	Bail Appln./158/2025	SANTOSH CHETRY AND ANR Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
6	Bail Appln./159/2025	FARID ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID	PP, ASSAM
7	Bail Appln./162/2025	ISMAIL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
8	Bail Appln./163/2025	BIPLAB GOHAIN Versus THE STATE OF ASSAM AND ANR	MS. K MALAKAR MS A MAJUMDER MS P DUTTA	PP, ASSAM
9	Bail Appln./164/2025	JAMAL UDDIN ANSARI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY MR A K AZAD H YEASMIN	PP, ASSAM
10	Bail Appln./165/2025	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M RAHMAN	PP, ASSAM
11	Bail Appln./166/2025	SRI TECHI TAHO AND ANR Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM

12	Bail Appln./167/2025	JAMIR ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL J S AHMED	PP, ASSAM
13	Bail Appln./168/2025	TAUFIQUE ALI @ MD TOFIQ ALI Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
MOTION				
14	AB/3233/2024	SRI BABALI BORAH @ DHRUBA BORAH Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
15	AB/3368/2024	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR. P DUTTA MR W R MEDHI	PP, ASSAM
16	Tr.P.(CrI.)/1/2025	IMRAN HUSSAIN Versus PALLABI TALUKDAR	MR P DAS MR S JAFRI MS N BARUAH	
17	AB/130/2025	ANIT DAULAGUPU AND 8 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
18	AB/131/2025	SRI INDRESWAR BORA Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM
19	AB/134/2025	AKSHAY MANDAL Versus THE STATE OF ASSAM,	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	PP, ASSAM
20	AB/136/2025	KIRITI KEOT AND ANR Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./3353/2023 FIXED	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI
22	Bail Appln./948/2024 WITH SCANNED LCR, FIXED	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
23	Bail Appln./1378/2024 WITH SCANNED LCR	NUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
24	Bail Appln./1423/2024 WITH SCANNED LCR	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
25	Bail Appln./1780/2024 WITH SCANNED LCR	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
26	Bail Appln./2974/2024	REKIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
27	Bail Appln./3043/2024 WITH SCANNED LCR	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
28	Bail Appln./3633/2024 WITH SCANNED LCR	RAJU BRAHMA Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
29	Bail Appln./3856/2024 FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	MR. A K BHUYAN (R2) MS B BORA (R2) MR A SHARMA (R2) MR A TALUKDAR (R2) MR J DAS (R2) PP, ASSAM

30	Bail Appln./16/2025 FIXED	NABA KR RAY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
31	Bail Appln./17/2025 FIXED	SRI PRAFULLA NATH Versus THE STATE OF ASSAM	MR. U DUTTA B DUTTA	PP, ASSAM
32	Bail Appln./52/2025 FIXED	LAL MIAH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	Bail Appln./76/2025 FIXED	BIMAL SEN AND ANR Versus THE STATE OF ASSAM	MR. G PHUKAN MR. A R KASHYAP	PP, ASSAM
34	Bail Appln./109/2025 FIXED	ROHIM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR S HOQUE MD IMRAN	PP, ASSAM

BAIL HEARING

35	AB/520/2024 WITH SCANNED COPY OF CASE RECORD	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
36	AB/1875/2024	KUMAR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
37	AB/2599/2024 FIXED	PALLAB HAZARIKA AND ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
38	AB/2610/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
39	AB/2695/2024	DIPEN DEKA BORUAH Versus THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM
40	AB/2879/2024 FIXED	TANA TAGI Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR MR. T T TARA	PP, ASSAM
41	AB/3140/2024 WITH SCANNED COPY OF UP TO DATE CASE RECORD, FIXED	BADHRUDH JAMAN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
42	AB/3200/2024 FIXED	JAGADISH SONOWAL AND 2 ORS Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	PP, ASSAM
43	AB/3378/2024 FIXED	MASTAK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. N ISLAM MS. L WAJEEDA	PP, ASSAM
44	AB/29/2025 FIXED	MAJIBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM

ORDERS

45	WP(C)/186/2025 PART-HEARD, FIXED	DR. SAMARJIT CHAKRABORTY AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	SC, HEALTH
46	Crl.A./376/2024 WITH OFFICE NOTE, B/O	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/1073/2024 in Crl.A./376/2024	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
16)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2585/2024 FIXED in WP(C)/3868/2024 WITH WP(C)/3868/2024 CAVT. NO. 07192/024,	DR LOKMAN ALI Versus THE STATE OF ASSAM AND 6 ORS DR. BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR D K DAS MR H BETALA	SC, HIGHER EDU SC, HIGHER EDU SC, HIGHER EDU MR. T J MAHANTA (R- 5, 6) MR. P P DUTTA (R- 5, 6) MR. A BORUA (R- 5, 6) MR. R ISLAM SC, EDU FOR CAVEATOR
ADMISSION				
2	WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
3	WITH WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
4	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
5	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
6	WITH WP(C)/5287/2023	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MRS. A GAYAN DY.S.G.I. SC, HEALTH

7	WP(C)/3913/2022 B/O	RANU ROYCHOUDHURI Versus THE UNION OF INDIA AND 5 ORS.	MR. N C DAS MS. M DEV MR. M DUTTA MS P DEB MS N DEB	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-3 to 6) MR A B DEY (r-3 to 6) MR. S SUTRADHA (r-3 to 6)R ASSTT.S.G.I. SC, IIT
WITH				
8	WP(C)/5243/2024	DR. RANU ROYCHOUDHURI Versus THE UNION OF INDIA AND 4 ORS	MS. M DEV MS P DEB MS N DEB	MRS. R DEVI DY.S.G.I.
9	WP(C)/1983/2024 FIXED	AMANDEEP SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR D K DEY MS T DEBNATH	SC, HIGHER EDU MR S MUKTAR(R-3) MR. S RAHMAN(R-3)
10	WP(C)/3929/2024	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR. M K CHOUDHURY (R-4) MR P BHARDWAJ(R-4) MR. M SARMA(R-4) MS. ANASUYA C SC, SEC. EDU.
WITH				
	I.A.(Civil)/4031/2024 in WP(C)/3929/2024	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR. M K CHOUDHURY (R-4) MR P BHARDWAJ(R-4) MR. M SARMA(R-4) MS. ANASUYA C SC, SEC. EDU.
WITH				
	I.A.(Civil)/4047/2024 in WP(C)/3929/2024	NIRMALI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARDWAJ MR. M SARMA	MR. S SUTRADHAR SC, SEC. EDU. J.P. BARUAH
ORDERS				
11	Cont.Cas(C)/431/2022 B/O	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
12	Cont.Cas(C)/570/2022 B/O	RAHUL AMIN AND ANR Versus SURANJANA SENAPATI	MR. R ALI H A AHMED MR A S SK	MR B KAUSHIK MS K DAS
13	Cont.Cas(C)/336/2023 FIXED	BALICHERRA M E MADRASSA Versus SMTI SURANJANA SENAPATI, ACS	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. A PHUKAN
14	Cont.Cas(C)/426/2024 B/O	ABDUL ALIM KHAN Versus NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	MR. N J KHATANIAR(R-1) MR B KAUSHIK (R-1)
15	Cont.Cas(C)/460/2024 B/O	SAIDUR RAHMAN AND 18 ORS Versus SMTI MOMOTA HOJAI	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	
16	WP(C)/3735/2024 FIXED	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR. M KHATANIAR	SC, HIGHER EDU
17	WP(C)/4197/2024	JINTU MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU MRS. S KHATANIAR (R-5)

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025

8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
16)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./153/2025	MOJIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION				
2	CRP(IO)/470/2024 FIXED	SANKAR DUTTA Versus SMTI. BANTI HAZARIKA BORA	MR A SHARMA MR. T U LASKAR	
3	CRP(IO)/489/2024 CAVT. NO.09182/024, FIXED	CHANDRAPUR THAN BAZAR COMMITTEE Versus BIKASH CHAKRABORTY AND 4 ORS.	MR P K KALITA MR. N DAS MR. A DEKA MD A ISLAM	MR. N N JHA (FOR CAVEATOR) MS M SAHOO (FOR CAVEATOR)
4	CRP(IO)/4/2025 FIXED	MAKHAN SAIKIA Versus RATNESWAR TIMUNG AND 2 ORS	MR. M K DAS MR. K R BOROOAH	
5	CRP/6/2025	SMTI PULUMONI DUWARAH PAUL Versus SANJAY KUMAR PAUL	MR. R P SARMAH MR. D DOLEY MS A DEKA	
6	CRP(IO)/8/2025	SUBHAS PEGU Versus JYOTISMAN SAIKIA AND 2 ORS	MR SISHIR DUTTA MS K BORAH MR S DUTTA MR. SIDHANT DUTTA	
7	CRP(IO)/17/2025	FAYZAL HOQUE Versus MS. GHRITACHI HAZARIKA DAS	MR. B J GHOSH MR. DILIP DEY	
8	CRP(IO)/18/2025	BUDHIN GOHAIN Versus PRADIP KR BARUAH	MR. P SARMAH MR B SINHA MR. S UPADHAY M SHARMA MR. A RAI	
9	CRP(IO)/19/2025	SREE BHANDAR Versus SHYAMAL CHANDRA PAUL @ SHYAMAL PAUL AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY	
10	CRP(IO)/20/2025	MRS. NARENDRA KAUR Versus MRS. AMARJIT KAUR	MR. P BORAH MRS K M SAIKIA MRS. U ZEEHAM	
11	CRP(IO)/21/2025	LAXMINARAYAN BAGRI Versus SANTANU CHARAN SARMA AND ANR	MR. A R SHOME R DEB	

12	CRP(IO)/22/2025	MD. JUMAR ALI @ ZUMAR ALI Versus MD. SHEIKH ABDULLAH	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI MS. S NATH	
13	CRP(IO)/23/2025	SUBRATA BANARJEE AND ANR Versus JOY BANARJEE AND 4 ORS.	MR G KHANDELIA	GA, ASSAM (R3, R4) SC, GMC (R5)
14	CRP(IO)/24/2025	DR. SAMSUL ALAM AND ANR Versus SADDAM HUSSAIN	MS. S PARVEEN S KAR	

ADMISSION

15	CRP(IO)/226/2023 FIXED	ADALAT MIA Versus TAIZUDDIN AHMED	K U AHMED MS P SARMA MS N HASSAN	MR A W AMAN MR T R SEN
16	MACApp./53/2024	ORIENTAL INSURANCE COMPANY LTD. Versus HAMIDA BIBI AND 7 ORS. A	MR SISHIR DUTTA MS. M SAIKIA (r-6) MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MS. P BORTHAKUR (r-6) MR S DUTTA	MR. M KHAN (R-1,3) MS J AKTAR (R-1,3)

WITH

[I.A.\(Civil\)/327/2024](#)
in MACApp./53/2024

		ORIENTAL INSURANCE COMPANY LTD. Versus HAMIDA BIBI AND 7 ORS. A	MR SISHIR DUTTA MS. M SAIKIA (r-6) MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MS. P BORTHAKUR (r-6) MR S DUTTA	MR. M KHAN (R-1,3) MS J AKTAR (R-1,3)
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17	MFA/1/2025	AMBIKA DANGI AND 3 ORS Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
18	MFA/2/2025	FAJAL ALI AND 2 ORS Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
19	Mat.App./4/2025	XXXXXXXXX Versus XXXXXXXXX	MS. B CHOUDHURY MR BHUBAN SHARMA	
20	MACApp./18/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus ALESWARI BRAHMA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

WITH

[I.A.\(Civil\)/131/2025](#)
in MACApp./18/2025

		ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus ALESWARI BRAHMA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
21	MACApp./19/2025	RAMU RABHA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
22	MACApp./20/2025	ANJANA BARMAN Versus UNITED INDIA INSURANCE COMPANY LIMITED AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	
23	MACApp./21/2025	DHRUBA MECH @ DURBO MESS Versus UNITED INDIA INSURANCE COMPANY LTD. AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	

BAIL HEARING

24	AB/2792/2024 FIXED, WITH SCANNED COPY OF CASE DIARY, WITH OFFICE NOTE	JOHURUL ISLAM @ JAHRIUL ISLAM Versus STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR R B ISLAM MR M HUSSAIN	MD A ISLAM (R2) PP, ASSAM
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25	AB/2973/2024 FIXED	SHAHA ALOM SK @ SAH ALOM AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
26	AB/3051/2024 FIXED	RAJIB HUSSAIN LAKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	MR. N G KUNDU (R-2) R SAHA (R-2) PP, ASSAM
27	AB/3056/2024 FIXED	SRI AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR M HOQUE	MR. A A MONDAL(R-2) MR R A AHMED(R-2) MR A ALAM(R-2) PP, ASSAM F KHATUN (R-2)
28	AB/3072/2024 FIXED	RANUS UDDIN @ RANU Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
29	AB/3098/2024 FIXED, WITH OFFICE NOTE	MOKSEDL HOQUE SARKAR @ MOKSEDL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
30	AB/3176/2024 FIXED, WITH OFFICE NOTE	NITAI MANDAL @ NITAY MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
31	AB/3259/2024 FIXED	KANAK DEKA Versus THE STATE OF ASSAM	MR. R SARMAH MS. M PAUL	PP, ASSAM
32	AB/3351/2024 FIXED	RUMELA CHAKRABORTY Versus CENTRAL BUREAU OF INVESTIGATION	MR. S P CHOUDHURY MS B DEVI MS. M BORA	SC, CBI
33	AB/3367/2024 FIXED, WITH OFFICE NOTE	SHAH ALAM @ SHWAH ALAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
34	AB/3418/2024 FIXED	SRI SABED ALI Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI	PP, ASSAM
35	AB/86/2025 FIXED	MD IFTIKHAR JAHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MRS H AHMED MS J BEGUM	PP, ASSAM
36	WITH Bail Appln./95/2025	ABU SAHADAT MD SAYEM @ ABU SHAHADAT MOHD SAYEM AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MRS H AHMED MS J BEGUM	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
37	RSA/210/2024	SUKRAM SWARGIARY Versus LAKHI KANTA MAHILIARY AND 2ORS	MR. A PAUL	
ORDERS				
38	MACApp./295/2021	NATIONAL INSURANCE COMPANY LTD. Versus KONMAI SAIKIA AND 3 ORS. (H)	MR. R GOSWAMI MS. P BORTHAKUR	MR. K R BORA MR D CHUTIA
39	Mat.App./33/2022 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MR P K DAS MR. M BARUAH MR. M ALOM	MR. P BORDOLOI MS M NIROLA
40	MACApp./572/2022 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus SHRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. S K SANGANERIA MR. B J MUKHERJEE	MR. S K JAIN MR. B K JAIN MR. D BARUAH (r-3) MS. P C BARNALI NAIR MS. T. PAIT (r-3)

41	CRP/7/2024	NEELAKSHI SANDILYA AND ANR Versus MD KHABIRUDDIN AHMED	MR K KHANNA MS M DAS	MD K RAHMAN MR. SAIDUL ALOM
42	RSA/28/2024 WITH LCR, B/O	RINA SARKAR AND 7 ORS Versus MUSLEMUDDIN AND 4 ORS	MR D KALITA MR. D NATH MS. N BARMAN	MR H DAS (R-2,3,4,5) D BARUAH (R-2,3,4,5)
	WITH I.A.(Civil)/443/2024 in RSA/28/2024	RINA SARKAR AND 7 ORS Versus MUSLEMUDDIN AND 4 ORS	MR D KALITA MR. D NATH MS. N BARMAN	
43	MFA/33/2024 FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus MOHIRAM KALITA AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR	
44	Mat.App./40/2024 WITH LCR, B/O	XXXXXXXXXX Versus XXXXXXXXXX	MR. P BORDOLOI MS M NIROLA	
45	Tr.P.(C)./70/2024	DEPIKA KUTUM Versus RINTU KUMAR PEGU	MD A SAHAD B.L. SARMA MR. M H ALI	MR S N KRISHNATRAYA MR R YASIN
46	CRP(IO)/485/2024 FIXED	NIVA RANI SAIKIA AND 2 ORS Versus ANKUR BORA AND 2 ORS	MR. M K SARMA MR G DAS	
47	I.A.(Civil)/1323/2024 in MFA/75/2021 (D/O), WITH LCR in MFA/75/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus REJINA BEGUM AND ANR	MR. R C PAUL	MD. K ALI
	WITH I.A.(Civil)/862/2022	REJINA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED	MR. A R AGARWALA	MS R D MAZUMDAR
48	I.A.(Civil)/2091/2024 in CRP/6230/2024	N.F. RAILWAY AND ANR Versus M/S GOHAIN BROTHER	MR H GUPTA	
	WITH CRP/6230/2024 (Filing Number)	N F Railway And Anr Versus M/s Gohain Brother	HAREESH GUPTA	
49	I.A.(Civil)/2565/2024 WITH LCR in LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR AND ANR	MR. J KALITA	GA, ASSAM
	WITH LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
50	LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
	WITH I.A.(Civil)/2008/2024 WITH LCR in LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA	GA, ASSAM
51	I.A.(Civil)/129/2025 in MACApp./15351/2024	GOBINDA NATH Versus CHOLAMANDALAM MS GEN INSURANCE CO. LTD. AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./15351/2024 (Filing Number)	GOBINDA NATH Versus CHOLAMANDALAM MS GEN INSURANCE CO LTD AND ANR	MR. A R AGARWALA	
52	I.A.(Civil)/132/2025 in MACApp./14795/2024	MITALI BORAH PHUKAN Versus SUBHAM KARMAKAR AND ANR	MR. S K TALUKDAR MS. S T BOKTH T R OVUNG	

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
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18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH]

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./16/2025	URMILA TAMULI Versus THE STATE OF ASSAM AND ANR	MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
2	Crl.Rev.P./17/2025	SUNIL KUMAR Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	PP, ASSAM
3	Crl.Pet./40/2025 FIXED	KHAJA MAINUDDIN Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
4	Crl.Pet./61/2025	ZABIR AHMED MAZUMDER AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	PP, ASSAM
5	Crl.Pet./62/2025	MD FAIJUL KARIM @ FAIJUR KARIM Versus THE STATE OF ASSAM AND ANR	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR. A GOSWAMI MR B P SARMAH B SAHA S J KALITA	PP, ASSAM
6	Crl.Pet./63/2025	MD. NUR HUSAIN @ NUR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR S ISLAM S RAHMAN	PP, ASSAM SC, EXCISE DEPTT.
7	Crl.Pet./64/2025	SRI KAUSTUVMANI KAKOTI Versus THE STATE OF ASSAM AND ANR	G. GOSWAMI MR H K NATH A J KASHYAP	PP, ASSAM
8	Crl.Pet./65/2025	LALBAHADUR SK AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED MR. A KHALEK	PP, ASSAM

ADMISSION

9	CRL.A(J)/166/2024	MADHUSUDAN RAJPUT Versus THE STATE OF ASSAM		PP, ASSAM
10	CRL.A(J)/170/2024	BHANU GOGOI Versus THE STATE OF ASSAM		PP, ASSAM
11	CRL.A(J)/172/2024	AJAY BHUMIJ Versus THE STATE OF ASSAM		PP, ASSAM
12	CRL.A(J)/177/2024	BABUL URANG Versus THE STATE OF ASSAM		PP, ASSAM
13	CRL.A(J)/187/2024	MD. AMIR ALI Versus THE STATE OF ASSAM		PP, ASSAM
14	Crl.A./20/2025	PRAKASH MOHAN @ PRAKASH PHUKAN Versus THE STATE OF ASSAM AND ANR G	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM
15	Crl.A./21/2025	RAHIBUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/54/2025 in Crl.A./21/2025	RAHIBUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
16	Crl.Rev.P./333/2009 WITH LCR 4 FILES AND 1 REGISTER, FIXED	BHARAT CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK(Amicus curiae) MS.B HAZARIKA MR.A RAHMAN MS.N AHMED MR.H THAKURIA	PP, ASSAM
17	Crl.Rev.P./279/2017 WITH LCR 2 FILES, FIXED	MD. ZAKIR HUSSAIN Versus SMT. SALEHA KHANAM and ANR	MR.N DHAR MR .B MALAKAR MR.A T H AHMED MR. T U LASKAR	
18	I.A.(Crl.)/579/2024 WITH OFFICE NOTE, WITH LCR 6 FILES in Crl.A./192/2024 WITH Crl.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
		AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. A AHMED MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM B BARMAN	MR M HOQUE PP, ASSAM
19	I.A.(Crl.)/53/2025 in CRL.A(J)/217/2025 WITH CRL.A(J)/217/2025 (Filing Number) WITH I.A.(Crl.)/219/2025 (Filing Number)	AFARJAN KHATUN @ IBAJAN KHATUN Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK	PP, ASSAM
		AFARJAN KHATUN @ IBAJAN KHATUN Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK	
		AFARJAN KHATUN @ IBAJAN KHATUN Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK	
QUASHMENT				
20	Crl.Pet./77/2019 PART-HEARD, WITH LCR 1 FILE (SCANNED), FIXED	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	MS. S JAHAN, P.P., ASSAM PP, ASSAM

21	Crl.Pet./174/2013 WITH LCR 4 FILES	GOPAL MAZUMDAR and 6 ORS Versus THE STATE OF ASSAM	MR.D NANDI MS.D SARAF	MR.S K GHOSH MR.S CHOUDHURY PP, ASSAM
22	Crl.Pet./510/2013	SUJIT BORA Versus THE STATE OF ASSAM	MR.K GOSWAMI MR.R R KAUSHIK MS.R KALITA	PP, ASSAM
23	Crl.Pet./52/2014	MONIKA GUPTA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI(P-1&2) MR.T C DAS(P-1)(P-1&2) MR.P SARMA(P-1&2) MR.R AWASTHI MR.S KHAN(P-1&2)	MR.S C BISWAS MR.B CHOUDHURY PP, ASSAM MS.S D CHOUDHURY
24	Crl.Pet./47/2017 WITH LCR 1 FILE, FIXED	RUPAMONI DEBI and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR. K AGARWAL MR. S M BARUAH MR. M SAIKIA MR. H DAS	PP, ASSAM PETITIONER IN PERSON (MR. KRISHNANANDA SARMA, R2)
HEARING				
25	Crl.Rev.P./3/2011 WITH LCR 4 FILES, FIXED	THAGESWAR KARDONG and 4 ORS Versus THE STATE OF ASSAM	MR.U C RABHA MR S MATAK MR SARFRAZ NAWAZ, Amicus Curiae MS.B BHARALI MR.A JAHID	PP, ASSAM
26	Crl.Rev.P./60/2011 WITH LCR 3 FILES, FIXED	BHUPEN NATH Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
27	Crl.Rev.P./414/2011 WITH LCR 4 FILES, FIXED	SIBAL KISKU and ANR Versus THE STATE OF ASSAM	MR.J SARMA MS.M DEKA	PP, ASSAM
28	Crl.A./191/2023 2 Y O M 23 D.:WITH LCR 4 FILES, B/O WITH I.A.(Crl.)/1241/2023 in Crl.A./191/2023	ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR. ABDUL HOQUE, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY MR H R A CHOUDHURY MR J M SULAIMAN	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
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12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
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18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./136/2025 WITH OFFICE NOTE	ASRAFUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
<u>MOTION</u>				
2	AB/3417/2024 FIXED	RIAJAT ALI ALIAS RIAZOT ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./3015/2024 WITH SCANNED LCR, FIXED	ZABEL HUSSAIN @ JABEL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
4	Bail Appln./3640/2024 WITH SCANNED LCR, FIXED	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
5	Bail Appln./3770/2024 FIXED, WITH SCANNED COPY OF CASE RECORD AND CD	WAJID HUSSAIN @ MUNNA Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
6	Bail Appln./3788/2024 FIXED, WITH SCANNED COPY OF CASE RECORD AND CD	UBAID ULLAH Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
7	Bail Appln./3908/2024 WITH SCANNED LCR, FIXED	ABDUL BASIR BHUYAN Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
<u>BAIL HEARING</u>				
8	AB/1638/2023 FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	AB/547/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM

10	AB/1086/2024 FIXED, WITH OFFICE NOTE	ABU SHAMA @ ABU SHAMA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
11	AB/1793/2024 FIXED	SABIR HOSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
12	AB/1963/2024 FIXED	MANJAY KUMAR VERMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
13	AB/2062/2024 FIXED	PARAG JYOTI DAS Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
14	AB/2063/2024 FIXED	RAJU CHETRY Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
15	AB/3408/2024 FIXED	MD AMIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./150/2025 B/O	SMTI MANALISHA BARUAH @ PUTULI BHADRA Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
2	Bail Appln./152/2025	WAHEB ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
3	Bail Appln./154/2025	SUKHIMAN NESSA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	
4	Bail Appln./160/2025	SRI SANKAR DAS Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
5	Bail Appln./161/2025	DHIRAJ KUMAR Versus THE STATE OF ASSAM	MR. H. BURAGOHAINE MS A DEVI MS. H BORAH	PP, ASSAM
MOTION				
6	Crl.Pet./1394/2024	NUR JAMAL SHEIKH AND ANR Versus THE STATE OF ASSAM AND ANR	MR A RAHMAN	PP, ASSAM
7	AB/78/2025 FIXED	ASROF ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS N HASSAN MS F INTAZ	PP, ASSAM
8	AB/125/2025	FOJOR ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M HOQUE	PP, ASSAM
9	AB/126/2025	MD. MAHIBULLAH SK. Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH	PP, ASSAM
10	AB/128/2025	SAIDUL ISLAM AND 7 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
11	AB/132/2025	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR. R B GOHAINE MR H BORAH	PP, ASSAM

12	AB/133/2025	SAJALL SINGH Versus THE STATE OF ASSAM	L K BORAH	PP, ASSAM
13	AB/135/2025	SRI BIDYUT BIKASH DEKA Versus THE STATE OF ASSAM, ADMISSION	MR. R PHUKAN	PP, ASSAM
14	Crl.Pet./1094/2019 WITH LCR 2 FILES (SCANNED)	ABDUR RAZZAQU @ ABDUR RAZZAK @ RINKU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	K U AHMED (R2, R3) MD NAZIR AHMED (R2, R3) PP, ASSAM
15	Crl.Rev.P./484/2024	KIRAN SENA RAJKUMAR AND 3 ORS Versus BANDITA SINHA	MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL MS S Z HAYAT	MR. K THAKUR MS. B SINHA
16	Crl.Pet./585/2024 WITH LCR 2 FILES (SCANNED)	HIRU PRASAD DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA	MR. B DEKA (R-3) MR. A DHANUKA (R-3) M RAHMAN (R-2) PP, ASSAM
17	Crl.Pet./590/2024 WITH LCR 1 FILE (SCANNED)	BANASHREE BAISHYA AND ANR Versus MALATI BAISHYA AND ANR	MR. J KALITA DIKSHITA DEKA MR SOHAING	MR. R K MOUR (R-1) MR. P DAS (R-1) MS. N BARUAH (R-1) PP, ASSAM (R2)
18	Crl.Pet./1181/2024 WITH LCR 3 FILES (SCANNED), FIXED	AZMAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. N H LASKAR MS. J GHOSH	PP, ASSAM
19	Crl.Pet./1310/2024	KHULAKPAM MUHASHINA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
20	Crl.Pet./1438/2024 FIXED	MD. SAMAR SHAKEEL AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M AHMED A RAHMAN	MR. S SARMA(R-2) MR. R HAZARIKA(R-2) MR. C CHAKRAVARTY(R-2) N AHMED(R-2) MR D DAS(R-2) MR B P SARMAH(R-2) B SAHA (R-2) PP, ASSAM MR. JAYANTA ROY(R-2)
21	Crl.Pet./1569/2024 FIXED	SIRAJ ALI Versus THE STATE OF ASSAM BAIL HEARING (BA)	MR S BORTHAKUR MR. U K DEKA MS. P BORAH	PP, ASSAM
22	Bail Appln./3961/2024 FIXED	DIGANTA BORAH Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
23	Bail Appln./84/2025 FIXED	SAYED ALI Versus THE STATE OF ASSAM BAIL HEARING	MR M H AHMED I AMIN	PP, ASSAM
24	AB/2285/2024 FIXED	KOFIL ALI @ KOFIL UDDIN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MD. K ALI	PP, ASSAM
25	AB/2880/2024 FIXED	GITA PASHI @ KOPPU Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
26	AB/3024/2024 FIXED	SRI KAMAL DAS @ TIKU Versus THE STATE OF ASSAM	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
27	AB/3111/2024 FIXED	KRISHANGA MEDHI Versus THE STATE OF ASSAM	MR. DITUL DAS MR. B J TALUKDAR	PP, ASSAM

28	AB/3144/2024 WITH OFFICE NOTE, FIXED	ARJUN SINGH MEHTA Versus THE STATE OF ASSAM	MR A TEWARI MR T THAKURIA	MR C GARG (FOR INFORMANT) MR D BHARDWAJ (FOR INFORMANT) PP, ASSAM
29	AB/3213/2024 FIXED	AMINUR ISLAM @ AMINUL HOQUE SHEIKH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
30	AB/3216/2024 WITH AB/3311/2023 (D/O), FIXED	KANAI CHANDRA MAZUMDAR Versus THE STATE OF ASSAM	MR K BHUYAN MR H A AHMED MR N ISLAM	PP, ASSAM
31	AB/3403/2024 FIXED	MR DIPEN DAS @ DIPEN DAS SONOWAL Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
32	AB/3424/2024 FIXED	PRASHANTA PATIR @ MIGOM PATIR Versus THE STATE OF ASSAM	MS M BORUAH MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
33	AB/3433/2024 FIXED	IMRAN ALI @ IMRAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
34	AB/3435/2024 WITH OFFICE NOTE, FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	MR S RAHMAN (INFORMANT) MS. S PHUKAN(INFORMANT) PP, ASSAM
35	AB/3436/2024 FIXED	RANJIT SINGH AND ANR Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
ORDERS				
36	Crl.Pet./1108/2022 WITH LCR 1 FILE (SCANNED)	KALYAN KUMAR SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
37	Crl.Pet./1120/2023	PRANAB SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH MR. P K GARODIA MR H BETALA MR C KUMAR S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
38	Crl.A./354/2024 WITH LCR 6 FILES	LAKHIRAM DAIMARY @ LANKAB Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
	WITH I.A.(Crl.)/1019/2024 in Crl.A./354/2024	LAKHIRAM DAIMARY @ LANKAB Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
39	I.A.(Crl.)/411/2024 WITH LCR 5 FILES, FIXED in Crl.A./124/2024	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	MR. S AHMED (R-2) MD M ALI (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM
	WITH Crl.A./124/2024	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
40	Crl.A./416/2024 WITH OFFICE NOTE, WITH LCR 4 FILES	SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR	PP, ASSAM
	WITH I.A.(Crl.)/1210/2024 in Crl.A./416/2024	SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR	PP, ASSAM

- 41 [I.A.\(CrI.\)/1223/2024](#) ATIQUR RAHMAN @ THAKUR AND 3 ORS. MR. N J DUTTA PP, ASSAM
 WITH LCR 1 FILE (SCANNED), B/O **Versus** MR. K D SARMA
 in CrI.Pet./1341/2022 THE STATE OF ASSAM AND ANR MR A BASUMATARY
- WITH**
[CrI.Pet./1341/2022](#) ATIQUR RAHMAN @ THAKUR AND 3 ORS. MR. N J DUTTA MR. S I HUSSAIN (R-2)
Versus MR. K D SARMA MR. N H BARBHUIYA (R-2)
 THE STATE OF ASSAM AND ANR. MR A BASUMATARY PP, ASSAM
- 42 [CrI.Pet./1302/2024](#) TAPOBRAT CHUTIA MR. R ISLAM PP, ASSAM
 B/O **Versus** S BEGUM
 THE STATE OF ASSAM AND ANR T TALUKDAR
- 43 [CrI.Pet./1317/2024](#) NASIRUDDIN AHMED MR. B D KONWAR SR. ADV. PP, ASSAM
 WITH LCR 1 FILE AND CASE DIARY **Versus** MR H AGARWAL
 (SCANNED) THE STATE OF ASSAM AND ANR MR J SINGH
 MS M ZOMUANPUII

HEARING

- 44 [CrI.Rev.P./20/2022](#) ANURUPA BORA MR. S MUNIR MR T H HAZARIKA (R-2)
 WITH LCR 3 FILES, FIXED **Versus** MR H K J AHMED MR. A GANGULY (R-2)
 THE STATE OF ASSAM AND ANR MR S M ABDULLAH P MR S P DAS (r-2)
 MR. S RAHMAN MS. M DAS (R-2)
 MD R ISLAM MR M CHETIA (R-2)
 MS R R MUZIB MR A RASHID (R-2)
 MR S N KRISHNATRAYA MR. K ISLAM (R-2)
 MR R YASIN MR T CHHETRI (R-2)
 MR N AHMED (R-2)
 MR. A DEKA (r-2)
 MS C BORA (r-2)
 PP, ASSAM
 MS. S BAISHYA (r-2)
- 45 [CrI.A./341/2023](#) MD. MOINAL ALI DR. B N GOGOI MR SARFRAZ NAWAZ,
 WITH OFFICE NOTE, WITH LCR 3 **Versus** MR. P K MUNIR AMICUS CURIAE, R2
 FILES (SCANNED COPY), FIXED THE STATE OF ASSAM AND ANR MR. A. GAYAN PP, ASSAM
- WITH**
[I.A.\(CrI.\)/122/2024](#) MD. MOINAL ALI MR P CHOUDHURY MR SARFRAZ NAWAZ,
 in CrI.A./341/2023 **Versus** MR. P K MUNIR AMICUS CURIAE, R2
 THE STATE OF ASSAM AND ANR MR. K MOHAMMED PP, ASSAM
 MR. A. GAYAN
 MS P SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
16)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/393/2017	RUPDEO TIWARI and 5 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.T R ROY	GA, ASSAM
2	WP(C)/400/2017	SMT. PAIGOSHRI BASUMATARY Versus ASSAM POWER DISTRIBUTION CORPORATION LTD APDCL and 3 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE	B D DAS (SC, APDCL) GA, ASSAM H.K.SARMA (SC, APDCL)
3	WP(C)/3735/2017 FIXED	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR M BEZBARUAH D DAS MR.P K GARODIA D GUPTA MR.M PANDIT MS.S G MOMIN MR.A LAL	GA, ASSAM G. GOSWAMI(R-5) MR H K NATH(R-5) MR. N C DAS MR. A DAS(R-4,5,6)
4	WITH WP(C)/7827/2016	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR M BEZBARUAH MR.P K GARODIA MS.S G MOMIN MR.A LAL MR.M PANDIT	GA, ASSAM MR. B CHOUDHURY, SC, APDCL SC, APDCL D DAS (R-1,2) D GUPTA (R-1,2)
	WITH I.A.(Civil)/758/2017 in WP(C)/7827/2016	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR M BEZBARUAH MR.P K GARODIA MR.M PANDIT MR.A LAL MS.S G MOMIN	GA, ASSAM

5	WP(C)/875/2021 FIXED	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	MR. D DAS SR. ADV (R-10, 11) GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR. P HAZARIKA(R-5) MR K DAS MR. S SARMA(R-10, 11) MR. H S BORAH(R-5) MR. C K S BARUAH MR K TALUKDAR (R-10, 11) MR. C CHAKRAVARTY (R-10, 11) MR. I DAS (R-10, 11) MS E NATH(R-10, 11) MR. INDRAJIT BHUYAN (R-10, 11)
	WITH I.A.(Civil)/1517/2024 in WP(C)/875/2021			
6	WP(C)/2750/2021	THE BHARATI AIRTEL AND ANR Versus THE STATE OF ASSAM AND 10 ORS BIJAY SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS SWATI. B. BARUAH (TG) MS D K DOLEY	GA, ASSAM MR. C K S BARUAH MR. Y S MENON GA, ASSAM
7	WP(C)/1661/2022	INSTAKART SERVICES PVT. LTD., Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 5 ORS	DR. A SARAF MR. S CHETIA MR. J P MORE	GA, ASSAM MR. N K KALITA (r-3) MR. R D BHUYAN (r-3) MS E B GOGOI (r-3) SC, N C HILLS SC, TAXES SC, G M D A
8	WP(C)/518/2023	ON THE DEATH OF WRIT PETITIONER WAZIR AHMED, HIS LEGAL HEIRS, GULAM SHERWER, AGED ABOUT 56 YEARS, Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	
9	WP(C)/1360/2023	SRI SRI RADHAMADHAB JEW SEBA PARICHALANA SAMITY SINGLA ANCHALIK COMMITTEE AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA	MRS. R DEVI (C.G.C.) DY.S.G.I.
10	WP(C)/2051/2023	CAPT. RAKESH KUMAR DAS Versus THE GOVT. OF ASSAM AND 4 ORS	MR. S BANIK MRS. A GAYAN MS P RABHA	SC, DIRECTOR OF WELFARE OF SC AND OBC GA, ASSAM MR R M DAS MR. K GOGOI SC, SOCIAL JUSTICE AND EMPOWERMENT SC, P H E
11	WP(C)/2238/2023	ABDUL MALIK MAZUMDER Versus THE GOVT. OF ASSAM AND 3 ORS	G UDDIN P ADHIKARI	
12	WP(C)/2970/2023	SHIVAM TRANSCON PRIVATE LIMITED- AMRIT KUMAR BURAGOHAIN (JV) Versus THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY, MALIGAON AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MS S SARMA HAZARIKA MR N K SARMA	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
13	WP(C)/3420/2023	SATYAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM MR H GUPTA (r-3)
14	WP(C)/3688/2023	CHIRANMAY PAUL CHOUDHURY @ CHIRANMAY PAUL Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST

15	WP(C)/3799/2023	MD. ABDUL AZIZ Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
16	WP(C)/3910/2023	ABDUL SUBHAN AND 143 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM SC, REVENUE SC, FOREST
17	WP(C)/4226/2023	MUSSTT FATEMA KHATUN AND ANR Versus HAJI MD ABDUL RASHID AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MS. Z A ASADIA (R2) MS. Z A ASADIA (R2) MS B H SHIRIN (R2)
18	WP(C)/4572/2023	UNION OF INDIA AND 3 ORS Versus STATE OF ASSAM AND 5 OTHERS	MR. B CHAKRAVARTY SC, C.G.C.	DR. B AHMED (R-5) GA, ASSAM MR A U AHMED (R-5) MS. H SARMA (R-5) SC, REVENUE
WITH				
19	WP(C)/5698/2023	ANIMESH MISHRA AND 37 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. A SARMA MR J P CHAUHAN MS T DEBNATH	MR. K GOGOI MR A U AHMED (R-5) MS. H SARMA (R-5) DY.S.G.I.
WITH				
20	WP(C)/5720/2023	LUMDING MUNICIPAL BOARD Versus THE UNION OF INDIA AND 4 ORS.	DR. B AHMED MR. M K CHOUDHURY MR A U AHMED MS. H SARMA MR. M SARMA	MR. A K DUTTA (r-1 to 4) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, NF RLY
21	WP(C)/4574/2023	MAKONI BEGUM Versus THE UNION OF INDIA AND 4 ORS	MR. W RAHMAN	GA, ASSAM MS G HAZARIKA (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, REVENUE SC, FINANCE
22	WP(C)/4607/2023	DR. PARBIN SULTANA LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR. L R MAZUMDER MR A W AMAN MR SARFRAZ NAWAZ MR. A ISLAM MR E HUSSAIN MR S A BARBHUYAN SAMIM RAHMAN	SC, HEALTH AND F W
23	WP(C)/4747/2023	BANI KANTA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM
24	WP(C)/4748/2023	GUNINDRA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM
25	WP(C)/4904/2023	KRISHNA KONWAR @ KRISHNA MELANG Versus THE ELECTION COMMISSION OF INDIA AND 4 ORS.	MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I. SC, ECI
26	WP(C)/4981/2023	ATUL DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM MR H K MAHANTA (r-6) SC, AFDC
27	WP(C)/5731/2023	KAMALESWAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
WITH				
28	WP(C)/5706/2023	HEMA RAM NATH @ HEM NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
WITH				
29	WP(C)/5711/2023	BALORAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. P P BARUAH MRS. S BORPATRA GOHAIN MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE

30	WITH WP(C)/5732/2023	SUMITRA BHATTA Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
31	WITH WP(C)/5733/2023	BIREN NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
32	WP(C)/6205/2023	M/S NET METALLICS Versus UNION OF INDIA	MR. S CHETIA	SC, GST DY.S.G.I.
33	WP(C)/6207/2023	N.E THERMION PVT. LTD Versus UNION OF INDIA AND 2 ORS	MR. S CHETIA	SC, GST DY.S.G.I.
34	WP(C)/6226/2023	BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF	SC, GST DY.S.G.I.
35	WITH WP(C)/1015/2023	BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 4 ORS.	MR. D SARAF	SC, GST DY.S.G.I.
36	WP(C)/6477/2023	RANA DEB SAIKIA Versus UNION OF INDIA AND 3 ORS	MR. U K DAS MS. B D SARMAH H THAKURIYA	MR. S C KEYAL (SC, CGST)
37	WP(C)/6496/2023	RIDDHI ENTERPRISE Versus UNION OF INDIA	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
38	WP(C)/6705/2023	INAMUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR N RAHMAN	GA, ASSAM MR. S S ROY (R-3 & R-4)
39	WP(C)/6751/2023	EX-HAVILDAR SHRI RATUL SONOWAL Versus THE STATE OF ASSAM AND 9 ORS	MR H GUPTA MR. A R TAHBILDAR	GA, ASSAM MR. P HAZARIKA (R-3,4) MR. A K SAHEWALLA (R-5,6,7) P. BORAH (R-3,4) MR. H S BORAH (R-3,4) MR. W SHARMA (R-5,6,7) MR D GOSWAMI (R-5,6,7)
40	WP(C)/6774/2023	M/S APEEJAY TEA LIMITED (PROP TALUP TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
41	WP(C)/6842/2023	DEBENDRA BASUMATARY AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
42	WP(C)/7244/2023	JOHIRUL ISLAM Versus ABHAYAPURI MUNICIPAL BOARD AND ANR	MR. A M KHAN MR Z RAHMAN	GA, ASSAM MR. S BARUAH (R 2)
43	WP(C)/21/2024	KAUSHALYA DEVI JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH	GA, ASSAM MR. A SATTAR(R-6) MR. S P ROY (R-5) MR. R DUBEY (R-6) MR. S K CHOUDHURY(R-6) MR. D M NATH (R-5) MS. V RAI (R-5) SC, REVENUE
44	WP(C)/3742/2024	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	SC, OIL

45	WITH WP(C)/3697/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
46	WITH WP(C)/5309/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HUJURI (r-3) SC, OIL
47	WP(C)/3919/2024	SKIPPER LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
48	WP(C)/5740/2024	MUSSTT. RASULA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	GA, ASSAM SC, REVENUE
ORDERS				
49	Cont.Cas(C)/577/2014 WITH WP(C)/1568/2013 (D/O) AND WITH WP(C)/2767/2014 (D/O)	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MR. B GOGOI MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3) SC, PWD
50	Cont.Cas(C)/187/2020	DINANATH CHAUHAN AND 2 ORS. Versus PRAKASH RANJAN GHARPHALIA AND ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. D SAIKIA (R-4) MR H SARMA MR. A K BHUYAN MR. S BORA(R-4) MS. M BHATTACHARJEE MS. D BHARALI MS. N CHOUDHURY MR. A KHOUND ADDL GA,ASSAM
51	Cont.Cas(C)/587/2020	LAKHINDRA KR SAIKIA AND 4 ORS Versus ARAMANE GIRIDHAR AND 4 ORS	MR. S ISLAM MR A HAWARI	MR. D SAIKIA MR. R K D CHOUDHURY MR. D NATH MR. R DHAR MR. R DHAR MR I JAMIR MR. I ALAM (r-2)
52	Cont.Cas(C)/303/2021	SAMARESH SINHA Versus KESANG YANGZOM SHERPA AND ANR		
53	WP(C)/6675/2021	SUSMITA DAS AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR G GOSWAMI (SC, RAILWAY) MR. B CHOUDHURY (SC, APDCL, R-2,3) MR. B SARMA (SC, RAILWAYS, R-1) MR. B DEORI (GA, ASSAM, R-4,7) MR. M BORAH (R-6) MS B BORA (R-6) SC, RAILWAY
	WITH I.A.(Civil)/2563/2024 in WP(C)/6675/2021	THE UNION OF INDIA Versus SUSMITA DAS AND ORS		MR H BEZBARUA
54	WP(C)/5666/2022	TASIRON KHATUN BEWA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP GA, ASSAM

55	WP(C)/6159/2022	AJAY JAISWAL Versus TINSUKIA MUNICIPAL BOARD AND 2 ORS	MR. T DEURI MS T WAPANGLA MR J A KAZI	SC, TINSUKIA MUNICIPAL BOARD
56	Cont.Cas(C)/61/2023	SATYAJIT DAS AND ANR Versus NAGEN BORO AND ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA (r-1,2,3,4) MR. B CHOUDHURY (R-1,2,3,4) MR P NEOG
	WITH			
57	WP(C)/4017/2022	SATYAJIT DAS AND ANR. Versus THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
58	WP(C)/847/2023	BASIRAN NESSA Versus THE STATE OF ASSAM AND 5 OTHRS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
59	Cont.Cas(C)/456/2024	KAMAL DAS Versus KALLOL DEKA	MR. A PAUL MS. P BORAH	MR. N GOSWAMI
60	I.A.(Civil)/845/2024 in MACApp./252/2019 (D/O), WITH LCR in MACApp./252/2019	ORIENTAL INSURANCE CO. LTD, Versus SRI. MANJIT KR. BRAHMA and 2 ORS	MR. S DUTTA	J U AHMED(R-1) MR. R K MUSHAHARY(R-1) MR S A REEYAZ(R-1)
61	WP(C)/5949/2024	ABUL KALAM PRODHANI Versus THE STATE OF ASSAM AND 12 ORS	MR. R BORA MS R MEDHI	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
16)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/4802/2021 BY SLIP	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J C GOGOI MR. S ALI MS N BEGUM MR B ISLAM	GA, ASSAM SC, HEALTH
2	WP(C)/2232/2023 BY SLIP	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST
TOP OF THE LIST				
3	WP(C)/6318/2019 FIXED, BY SLIP	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MR. M KHAN MR J RAHMAN	GA, ASSAM MS M KAKOTY, SC, AH&VET
ADMISSION				
4	WP(C)/1136/2016	AMIR HUSSAIN and 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
WITH				
5	WP(C)/1006/2016	ABDUL MOTLEB ALI @ MOTLEB ALI and 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR. M HOSSAIN MS. F INTAZ MR. K U AHMED	GA, ASSAM
6	WP(C)/7216/2016	MRS. NILAN GAYARI Versus THE STATE OF ASSAM and 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. G TAYE MR. P BISWAS	GA, ASSAM
7	WP(C)/550/2017	TAZER ALI and 25 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.S KHAN	GA, ASSAM

8	WP(C)/590/2017	SURENDRA DAIMARI and 42 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD and 4 ORS.	MR.N ZAMAN MR.A GANGULY MR.A BORA	MR.M Z AHMEDR- 1and2 GA, ASSAM MR.S K MEDHI(SC, PGCI) MR.A DAS(SC, PGCI) MR.A M DUTTA(R- 1&2) MR.B DUTTA(R- 1&2) SC, BTC MR.S K SHARMA(R- 1&2) GA, ASSAM
9	WP(C)/684/2017	NABA BAISHYA Versus THE STATE OF ASSAM and 5 ORS.	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA	
10	WP(C)/1861/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
	WITH			
11	WP(C)/1853/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
	WITH			
12	WP(C)/1854/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
	WITH			
13	WP(C)/1860/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
14	WP(C)/2333/2017	HARIPADA DAS and 84 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.B CHAKRABORTY MR.U DAS	GA, ASSAM MRS. D DAS BARMAN MR. S DUTTA ,SC, SILCHAR MUNICIPAL BOARD,ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	WP(C)/7542/2018	ON THE DEATH OF KHALILUR RAHMAN, HIS LEGAL REPRESENTATIVES Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED	GA, ASSAM SC, REVENUE SC, FOREST
16	WP(C)/2737/2020	BHABENDRA MANDAL @ BHABEN MANDAL AND 45 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	GA, ASSAM SC, REVENUE
17	WP(C)/3737/2021	MCLEOD RUSSEL (INDIA) LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MS. N UPADHYAY MR. A I Ali MR A BHUYAN	SR. GA, ASSAM MR. R BARPUJARI (SC, REVENUE)
18	WP(C)/4893/2021	DEVNARAYAN GUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
19	WP(C)/4824/2021	KALABATI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
20	WP(C)/4882/2021	DIBYAWATI BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
21	WP(C)/4935/2021	BULBULI SAIKIA Versus BHARAT PETROLEUM CORPORATION LIMITED AND ANR	MR. R PHUKAN	MR. S S ROY (R-1,2) MR. S BORTHAKUR (R-1,2)

22	WP(C)/6708/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION MS. N K DEVI (r-4) MR. N ANIX SINGH (r-4)
	WITH			
23	WP(C)/6706/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION MS. N K DEVI (R4) MR. N ANIX SINGH (R4)
	WITH			
24	WP(C)/6709/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
	WITH			
25	WP(C)/6711/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
26	WP(C)/449/2022	M.K. JOKAI AGRI PLANTATIONS (P) LTD AND ANR Versus UNION OF INDIA AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. N N DUTTA	SC, GST
	WITH			
27	WP(C)/441/2022	MK JOKAI AGRI PLANTATIONS (P) LTD AND ANR Versus UNION OF INDIA AND 2 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	WITH			
28	WP(C)/611/2022	M K JOKAI AGRI PLANTATIONS (P) LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR A S SK
29	WP(C)/901/2022	PANCHARATNA KRISHI PAM S.S. LTD., DARRANG, EP. BY GOLAM HADI CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA	MR. S CHAUHAN (R-7) SC, CO OP GA, ASSAM MS. M BARMAN (R-7) MR. P MAZUMDER (R-7) MR N ALAM (R-7) SC, REVENUE
30	WP(C)/913/2022	MUHIK AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM SC, IRRIGATION
31	WP(C)/1004/2022	MANU DAIMARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	GA, ASSAM SC, BTC SC, FINANCE
32	WP(C)/1019/2022	TAPAN DAS Versus THE NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR S BORTHAKUR MR. J ABBAS	MR. B K DAS (FOR ALL RESPONDENTS) SC, RAILWAY
33	WP(C)/1023/2022	BRAJEN GHOSH Versus THE UNION OF INDIA AND 4 ORS	MR. A RAJKHOWA MR. R P HAZARIKA	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/1043/2022	RAJIB CHANDRA DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR. A SARMA MR J P CHOUHAN	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
35	WP(C)/1144/2022	GHANAKANTA SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MS N BEGUM MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE

36	WP(C)/1961/2022	ANJANA SAVAPANDIT Versus THE UNION OF INDIA AND 6 ORS	MR. P C GOSWAMI MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM MS. M DEV (R-3,4) MR S BORTHAKUR MR. A GANGULY (R-7) MS P DEB(R-3,4) MS N DEB(R-3,4) MR. D GOGOI ASSTT.S.G.I.
37	WP(C)/2669/2022	THE SONAPUR TEA CO. PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M KHATANIAR MS. K M TALUKDAR MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	GA, ASSAM SC, APDCL SC, REVENUE
38	WP(C)/3413/2022	FRIDOUS SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	GA, ASSAM MR R DHAR, SC, WPT&BC MR. P HAZARIKA (R-3 & 4) MR. P HAZARIKA (R-8) MS. P. BORAH (R-3 & 4) MS. M BARMAN, GA, ASSAM
39	WP(C)/3973/2022	KANAKLATA KAKATI Versus THE UNION OF INDIA AND 3 ORS (F)	MR R CHAKRAVORTY S RABHA	MRS. R DEVI ASSTT.S.G.I.
40	WP(C)/4507/2022	M/S BOHAGI STORE Versus THE STATE OF ASSAM AND 3 ORS	MR. U K DEKA MR P H KONWAR	SC, P AND R.D. GA, ASSAM
41	WP(C)/4546/2022	MOHIT PODDAR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	SC, GMC
42	WP(C)/4591/2022	N E TRADE AND TRANSPORT AND ANR Versus FOOD CORPORATION OF INDIA AND 5 ORS	MR. P P BARUAH MR. R SARMA	SC, F C I
43	WP(C)/4752/2022	SANATAN KALITA AND 22 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI
44	WP(C)/7635/2022	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	MR. D GOGOI MR. S BORTHAKUR SC, FOREST
	WITH			
45	WP(C)/7645/2022	ON THE DEATH OF PARESH KUMAR ROY, HIS LEGAL HEIRS- SMT SEWALI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
46	WP(C)/1783/2023	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
47	WP(C)/2201/2023 FIXED	KH ALI AHMED AND 197 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM DY.S.G.I.
	WITH			
48	WP(C)/544/2023	NAZRUL ISLAM AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM MR. B DEKA DY.S.G.I.

49	WP(C)/3207/2023	TIRUPATI FOODS Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. K GOGOI DY.S.G.I. SC, INDUSTRIES AND COMMERCE
50	WP(C)/3840/2023	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
51	WP(C)/4060/2023	HINDUSTAN UNILEVER LTD Versus UNION OF INDIA AND 2 ORS	DR. ASHOK SARAF MR G N SAHEWALLA MR P BARUAH MR S J SAIKIA MR M SAHEWALLA MR. N N DUTTA MS. S. TODI MR H K SARMA MR P K BORA MS T J SAHEWALLA B SARMA MR. G. DUTTATRAY	MR. S C KEYAL , SC, GST DY.S.G.I.
52	WP(C)/4077/2023	REJAUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM
53	WP(C)/4081/2023	SMTI ANITA DAS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM MR P NAYAK SC, G M D A
	WITH I.A.(Civil)/3403/2023 in WP(C)/4081/2023	SMTI ANITA DAS, Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 5 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	SC, G M D A
54	WP(C)/4527/2023 FIXED	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD.AND ANR. Versus UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
	WITH WP(C)/1719/2023	RAJENDRA KUMAR RAVINDRAPAL MANGLA Versus UNION OF INDIA AND 6 ORS.	MS. B CHOWDHURY	MR H GUPTA MR H GUPTA DY.S.G.I.
56	WP(C)/2676/2023	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD. AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
57	WP(C)/4908/2023	ABIRAN NESSA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FINANCE SC, REVENUE
58	WP(C)/5462/2023 CAVT. NO.09732/023, WITH OFFICE NOTE	PRADIP DAS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM MR D J MEDHI (FOR CAVEATOR) SC, TRANSPORT
59	WP(C)/5883/2023	ANIMA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS D KALITA MS A ZAHAN	GA, ASSAM SC, NF RLY SC, FINANCE SC, REVENUE
60	WP(C)/6948/2023	PINTU DEB Versus THE STATE OF ASSAM AND 6 ORS	MR J DAS MR. S R RABHA	SC, WATER RESOURCE SC, FINANCE
61	WP(C)/7370/2023 FIXED	ON THE DEATH OF MD KADDUS ALI HIS SON NAMELY ABDUL MALEK AND 31 ORS Versus THE STATE OF ASSAM AND 62 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM MR. S SUR	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ MR. D. BORAH SC, REVENUE

62	WITH WP(C)/3550/2020	AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
63	WP(C)/7516/2023	GANESWAR DEKA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, BTC SC, REVENUE SC, PWD
ORDERS				
64	WP(C)/3737/2018 CAVT. NO.0361/2018	MUKUL SAIKIA Versus THE ASSAM STATE HOUSING BOARD AND 3 ORS.	MR. R SARMA MRS. G M D BAISHYA	MS. A BHUYAN SR GA,ASSAM FOR CAVEATOR
65	WP(C)/3768/2021	MD AZIZUL HAQUE AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR H K J AHMED MR. N K MURRY	GA, ASSAM
66	WP(C)/6460/2022	RINKU NATH AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. S ROY MS A DAS	SC, P AND R.D. GA, ASSAM
67	WP(C)/4054/2023 WITH OFFICE NOTE	INDIAN OVERSEAS BANK Versus CONSUMER GRIEVANCES REDRESSAL FORUM , APDCL AND ANR	MR. A GANGULY MS S CHAKRABORTY MR. A DHANUKA	SC, APDCL
68	Cont.Cas(C)/549/2024	SMTI. K DEVI AND 26 ORS. Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR. D SAIKIA MR. S BORA
69	WITH Cont.Cas(C)/376/2024	KARRI BABU RAO AND ANR Versus MEGHA NIDHI DAHAL	MR A DASGUPTA MS B DAS	MR. D SAIKIA MR. S BORA MR. S BORA SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 24/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	MR. S R RABHA	20-01-2025	To	24-01-2025
7)	J SHARMA	20-01-2025	To	27-01-2025
8)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
9)	MR. R DE	22-01-2025	To	26-01-2025
10)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
11)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
12)	MR. M K SHARMA	22-01-2025	To	28-01-2025
13)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
14)	MR R GOENKA	22-01-2025	To	24-01-2025
15)	MR A GOENKA	22-01-2025	To	24-01-2025
16)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
17)	MR. M DUTTA	23-01-2025	To	28-01-2025
18)	MS. D GHOSH	22-01-2025	To	24-01-2025
19)	MR S C PANDIT	23-01-2025	To	30-01-2025